

ORISSA HIGH COURT

FILING REPORT AS ON :13/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBA/1551/2025	BHIMSEN PATRA VS LAND ACQUISITION OFFICE AND COMPETENT AUTHORITY, PURI	AJIT KUMAR MOHANTY VS	// ()	
2	D-ARBA/1558/2025	MANASWINI RAYSAMANTA VS LAND ACQUISITION OFFICE AND COMPETENT AUTHORITY, PURI	AJIT KUMAR MOHANTY VS	// ()	
3	D-ARBA/1565/2025	ABHIRAM SWAIN VS LAND ACQUISITION OFFICE AND COMPETENT AUTHORITY, PURI	AJIT KUMAR MOHANTY VS	// ()	
4	D-ARBA/1571/2025	KAIBALYA MOHANTY VS LAND ACQUISITION OFFICE AND COMPETENT AUTHORITY, PURI	AJIT KUMAR MOHANTY VS	// ()	
5	D-ARBA/1576/2025	SWAPNA MOHANTY VS LAND ACQUISITION OFFICE AND COMPETENT AUTHORITY, PURI	AJIT KUMAR MOHANTY VS	// ()	
6	D-ARBA/1583/2025	SUSHRIMA ACHARYA VS LAND ACQUISITION OFFICE AND COMPETENT AUTHORITY, PURI	AJIT KUMAR MOHANTY VS	// ()	
7	D-ARBP/1647/2025	TECHMA ENGINEERING ENTERPRISES PVT. LTD. VS UNION OF INDIA	DEBARAJ MOHANTY VS	// ()	
8	D-ARBP/1725/2025	M/S RADHAKRISHNA ENTERPRISES, BBSR VS M/S. EXIMUS MANAGEMENT PVT. LTD., MAHARASHTRA	BIBEKANANDA BHUYAN VS	// ()	
9	D-BLAPL/1209/2025	MANOJ NAHAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KODALA /129 /2005 ()	AOD20240000242C202500006
10	D-BLAPL/1211/2025	BHAGABAT ROUT VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	// ()	AOD20240000391C202500005
11	D-BLAPL/1212/2025	SABITA BEHERA VS STATE OF ODISHA	MANORANJAN DAS VS	INFOVALLY UPD BHUBANESWAR /302 /2024 ()	AOR20220000053C202500006

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12	D-BLAPL/1213/2025	MUNA DEEP VS STATE OF ODISHA	TRILOCHAN NANDA VS	/ / 0) //	
13	D-BLAPL/1216/2025 BLAPL/479/2025	TANKESWAR DANDSENA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	/ / 0 J.M.F.C.,SINAPALI(Nuapada) 2(A)CC/0000237/2024	
14	D-BLAPL/1217/2025	SUBANATH MEHER VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	/ / 0) //	
15	D-BLAPL/1219/2025 BLAPL/480/2025	SHATISH KUMAR JAIN VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	/ / 0 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA(Nuapada) 2(A)CC/0000377/2024	
16	D-BLAPL/1221/2025	SUNIL MOURYA VS STATE OF ODISHA	GOREKHANATH DAS VS	/ / 0) //	CYBER CRIME AND ECONOMIC OFFENCE, CUTTACK /69 /2024
17	D-BLAPL/1226/2025	SRABAN KUMAR APAT VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	/ / 0) //	
18	D-BLAPL/1227/2025	DRONA SETHI VS STATE OF ODISHA	NIRANJAN PANDA VS	/ / 0) //	
19	D-BLAPL/1229/2025	SUDALI MAJHI VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /44 /2024) //	
20	D-BLAPL/1230/2025	KARAN TUDU VS STATE OF ODISHA	MAHES DAS VS	Maitri Vihar PS /563 /2024) //	
21	D-BLAPL/1236/2025	BIJAYA KUMAR SUNA VS STATE OF ODISHA	GOKULANANDA SAHU VS	PADAMPUR /391 /2024) //	
22	D-BLAPL/1237/2025 BLAPL/469/2025	DAUD DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ / 0 SPECIAL JUDGE,BHAWANIPATNA(Kalahandi) 2(A)CC/0000023/2024	
23	D-BLAPL/1238/2025	BHOJARAJ MOHANAND	AMULYA RATNA PANDA	/ / 0	

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	BLAPL/470/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,BHAWANIPATNA(Kalahandi) 2(A)CC/0000023/2024	
24	D-BLAPL/1239/2025	MANOJA MALLIK VS STATE OF ODISHA	ARIJEET MISHRA VS	//0 ()	
25	D-BLAPL/1241/2025	ABHIRAM MALLICK VS STATE OF ODISHA	AJAY KUMAR NAYAK VS	// AUL /63 /2024 ()	
26	D-BLAPL/1244/2025	UTTAM PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// THAKURGARH /2 /2025 ()	
27	D-BLAPL/1246/2025	DUSMANTA KUMAR BEHERA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// BASELI SAHI PS /268 /2024 ()	AOD20240000242C202500007
28	D-BLAPL/1247/2025	RABINDRA NAIK @ RABI VS STATE OF ODISHA	ANIRUDHA DAS VS	// BAGDIA /114 /2024 ()	
29	D-BLAPL/1248/2025	ABHIMANYU CHHATRIA VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// BANGOMUNDA /293 /2024 ()	AOD20240000333C202500005
30	D-BLAPL/1249/2025	BADAL NAIK VS STATE OF ODISHA	ANIRUDHA DAS VS	// BAGDIA /114 /2024 ()	
31	D-BLAPL/1254/2025	GAJANAND @ GAJANAN MUNA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// SOHELLA /286 /2024 ()	
32	D-BLAPL/1259/2025	SWARAJ KUMAR PANIGRAHI VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	// ANGUL TOWN /506 /2024 ()	AOR20220001648C202500002
33	D-BLAPL/1260/2025	SUNIL KUMAR SAHU VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// KHARIAR /51 /2021 ()	AOR20220001615C202500004
34	D-BLAPL/1261/2025 BLAPL/484/2025	RANJAN MOHAPATRA VS	SITIKANT MISHRA VS	// RAGHUNATHPUR /261 /2024 A.D.J.,JAGATSINGHPUR(Jagatsinghapur)	

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35	D-BLAPL/1265/2025	STATE OF ODISHA PRAKASH KUMAR DAS VS	NIKUNJA KUMAR DEO VS	CT/0000005/2025 BARI RAMACHANDRAPUR /606 /2024 ()	AOR20220001207C202500004
36	D-BLAPL/1277/2025	STATE OF ODISHA SAMBHU MATARI VS	SUSANTA KUMAR SAHU VS	// BHEDEN /298 /2024 ()	
37	D-BLAPL/1282/2025	STATE OF ODISHA MANOJ KUMAR MOHANTA@MANOJ KUMAR MAHANTA	ANITA SARATHI DAS VS	// PATNA /351 /2024 ()	AOD20240000362C202500005
38	D-BLAPL/1283/2025	STATE OF ODISHA CHANDAN MALLIK VS	JUGALA KISHORE PANDA VS	// DIGAPAHANDI /238 /2023 ()	
39	D-BLAPL/1288/2025	STATE OF ODISHA BIJAY KUMAR GOCHHAYAT VS	ASUTOSH TRIPATHY VS	// NALCO /259 /2024 ()	AOR20220001648C202500005
40	D-BLAPL/1301/2025	STATE OF ODISHA MAHESWAR NAG VS	SUSHANTA KUMAR JOSHI VS	// PATNAGARH /31 /2024 ()	
41	D-BLAPL/1303/2025	STATE OF ODISHA SUDHIR DIGAL VS	SURYAKANTA DWIBEDI VS	// PHULBANI SADAR /85 /2024 ()	
42	D-BLAPL/1304/2025	STATE OF ODISHA YOLO @ DEBENDRA PRATAP MOURYA VS	PABITRA KUMAR NAYAK VS	// ROURKELA CYBER P.S. /29 /2023 ()	
43	D-BLAPL/1306/2025	STATE OF ODISHA KUSHA SUNANI @ KESHAB VS	PRABHASI NAYAK VS	// LAIKERA /270 /2020 ()	
44	D-BLAPL/1311/2025	STATE OF ODISHA MAHI @ MAHESWAR DEHURY VS	PRAJIT KUMAR PRADHAN VS	// CHHENDIPADA /92 /2020 ()	
45	D-BLAPL/1312/2025	STATE OF ODISHA MOHAMMAD TABRIZ ALLAM VS	SANDEEP RAJ PANDA VS	// GHATAGAON /33 /2023 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/1313/2025	BISWONATH BINDHANI VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	K.NUAGOAN /170 /2024 () //	
47	D-BLAPL/1315/2025	RAJKAPUR NINA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /332 /2024 () //	
48	D-BLAPL/1316/2025	ARJUN DIGAL VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	K.NUAGOAN /170 /2024 () //	
49	D-BLAPL/1317/2025	BASUDEV PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /52 /2022 () //	
50	D-BLAPL/1320/2025	DASARATHI @ DASARATHA NAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //	
51	D-BLAPL/1321/2025	BALAKESWAR SOREN VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BHANJPUR /200 /2024 () //	
52	D-BLAPL/1325/2025	UTTAM ROUTH VS STATE OF ODISHA	GURUPRASAD BEHERA VS	BASTA /191 /2022 () //	AOR20220000925C202500004
53	D-BLAPL/1326/2025	SK. MONAF HUSSEN VS STATE OF ODISHA	GURUPRASAD BEHERA VS	SPL.TASK FORCE /9 /2021 () //	AOR20220000925C202500003
54	D-BLAPL/1330/2025	RANJAN KUMAR PADHI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KHARABEL NAGAR P.S. /232 /2022 () //	
55	D-BLAPL/1331/2025	AMOL DINKAR BHOR VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	/ /0 () //	
56	D-BLAPL/1337/2025	GOUTAM RANA VS STATE OF ODISHA	ASHOK DAS VS	PURUSHOTTAMPUR /739 /2024 () //	
57	D-BLAPL/1342/2025	JITU MAJHI	BASANTA KUMAR DAS	ADVA /170 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/1349/2025	NIRANJAN RANA	SWAGATIKA SAHOO	BALIANTA P.S. /556 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/1350/2025	NIRANJAN RANA	SWAGATIKA SAHOO	BALIANTA P.S. /556 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/1355/2025	SUDAM MANDAL	ASIT KUMAR JENA	MALKANGIRI /363 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/1356/2025	JAMBE DIGAL	AMULYA RATNA PANDA	GOCHHAPADA /8 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/1359/2025	LAXMIKANTA NATH	ASIT KUMAR JENA	MALKANGIRI /622 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/1360/2025	PRITAM TANTY	DHIRENDRA KUMAR MOHAPATRA	LEPHRIPADA /177 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/1361/2025	SUKHARANJAN DAS	ASIT KUMAR JENA	MALKANGIRI /387 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/1362/2025	BIKI @ VIKI PRADHAN	BIBEKANANDA MAHAPATRA	NAYAKOT /159 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/1364/2025	SUNIL BEHERA	MANAS KUMAR CHAND	BAIDYANATHPUR /567 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/1365/2025	PAPU NAIK	RAJESH RANJAN SAHOO	MOTANGA /278 /2024	AOD20240000612C202500002
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/1370/2025	SUBASHISH BALIARSINGH @ BIBHU	MANAS KUMAR CHAND	KHURDA SADAR /241 /2024	
		VS	VS	()	

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69	D-BLAPL/1372/2025	STATE OF ODISHA AYUB VS	MANAS KUMAR CHAND VS	// SPL.TASK FORCE /18 /2022 ()	
70	D-BLAPL/1373/2025 BLAPL/483/2025	STATE OF ODISHA NIRANJAN SAHU VS	ARUN KUMAR DAS (1) VS	// BALIMI /154 /2024 DISTRICT & SESSIONS JUDGE,DHENKANAL(Dhenkanal)	
71	D-BLAPL/1376/2025	STATE OF ODISHA MALEK SHAHRUKH HANIF ISHA @ MALEK SHAHRUKH VS	ANIL KUMAR RAUT VS	CT/0000232/2024 JHARSUGUDA SADAR /268 /2024 ()	
72	D-BLAPL/1378/2025	STATE OF ODISHA BALIA BEHERA VS	BHARAT BHUSAN ROURAY VS	// ANGUL TOWN /962 /2024 ()	
73	D-BLAPL/1394/2025	STATE OF ODISHA CHITARANJAN BEHERA VS	SOUMYA RANJAN DAS VS	// SPL.TASK FORCE /37 /2021 ()	
74	D-BLAPL/1398/2025	STATE OF ODISHA ARUNA NAYAK @ ARUN KUMAR NAYAK VS	RANJAN KUMAR NAYAK VS	// TIGIRIA /281 /2024 ()	
75	D-BLAPL/1400/2025	STATE OF ODISHA DIBYARANJAN NAYAK VS	SURENDRA KUMAR BISWAL VS	// / /0 ()	
76	D-BLAPL/1402/2025	STATE OF ODISHA SUSANTA SAHOO @ LIPU VS	BIBHUTI RANJAN MOHANTY VS	// NISCHINTAKOILI /216 /2023 ()	
77	D-BLAPL/1404/2025	STATE OF ODISHA JHATAK BEHERA VS	AKSHAYA KUMAR SAHOO VS	// TOMANDO /358 /2024 ()	
78	D-BLAPL/1407/2025	STATE OF ODISHA ASISH MAHAPATRO @ ASISH MAHAPATRA VS	ACHYUTANANDA PATTANAİK VS	// BUGUDA /583 /2024 ()	
79	D-BLAPL/1420/2025	STATE OF ODISHA SUJIT SWAIN @ JILLU SWAIN VS	SATYA RANJAN PATI VS	// CHANDRASEKHARPUR /221 /2023 ()	
		STATE OF ODISHA		//	

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80	D-BLAPL/1424/2025	JOGI DORA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	AIRPORT /371 /2024 () //	
81	D-BLAPL/1429/2025	MUNA @ NIRBACHITA DAS VS STATE OF ODISHA	BISWABHUSAN DAS VS	PARADEEP LOCK /422 /2024 () //	
82	D-BLAPL/1430/2025	RAJENDRA NAIK VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	NALCO /203 /2024 () //	
83	D-BLAPL/1431/2025	PRATISH MANDAL VS STATE OF ODISHA	SANJAYA NARAYAN SAHOO VS	JEYPORE TOWN /296 /2024 () //	
84	D-BLAPL/1432/2025	SIBA GOUDA VS STATE OF ODISHA	DEBASIS SARANGI VS	ADVA /186 /2024 () //	
85	D-BLAPL/1434/2025	SANATAN MALIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BADACHANA /406 /2024 () //	
86	D-BLAPL/1435/2025	SISIR PRADHAN VS STATE OF ODISHA	DEBASIS SARANGI VS	BAIDYANATHPUR /505 /2024 () //	
87	D-BLAPL/1437/2025	ALAM MANDAL VS STATE OF ODISHA	SUDHANSU SDEKHAR DASH VS	/ /0 () //	
88	D-BLAPL/1439/2025	UTTAM SINGH ROY VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAGHUNATHPALI /558 /2024 () //	
89	D-BLAPL/1441/2025	BADAL NAG VS STATE OF ODISHA	SURYAKANTA DASH VS	BOIPARIGUDA /78 /2019 () //	
90	D-BLAPL/1442/2025	BHABANI SANKAR PRADHAN VS STATE OF ODISHA	SUVASHISH PATTANAİK VS	/ /0 () //	
91	D-BLAPL/1443/2025	SAYAD MAHAMMAD @ MOHAMMAD	AKASH BHUYAN	DELANGA /60 /2017	

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		VS	VS	0	
		STATE OF ODISHA		//	
92	D-CMAPL/1638/2025	DAMBARUDHAR PRADHAN	JAYANT KUMAR RATH (SR. ADV.)	//	
		VS	VS	0	
		MANAGING COMMITTEE OF KALIKANARAYA, PURI		//	
93	D-CMP/1506/2025	MAYADHAR MAJHI	ARIJEET MISHRA	//	
		VS	VS	0	
		RAKHYAKAR MAJHI		//	
94	D-CMP/1642/2025	SANTOSH KUMAR SAMAL	HAREKRUSHNA MALIK	//	
		VS	VS	0	
		BALABHA KUMAR BEHERA		//	
95	D-CMP/1659/2025	BRUNDABAN KAMILA	HEMANTA KUMAR MOHANTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
96	D-CONTC/1504/2025	DEEPANJALI SETHI	ADV.	//	
		VS	VS	0	
		KAPILDENDRA MISHRA,OES,BHADRAK		//	
97	D-CONTC/1516/2025	A. JYOTI SARAB	ADV.	//	
		VS	VS	0	
		KALYANI SANGHAMITRA DEVI, TAHASILDAR, KUKUDAKHANDI, GANJAM		//	
98	D-CONTC/1528/2025	JAYAKRUSHNA BEHERA	ADV.	//	
		VS	VS	0	
		SUJAYA KUMAR PATI,TAHASILDAR,CUTTACK		//	
99	D-CONTC/1530/2025	MADHUSMITA DUTTA	SUPRIYO RANJAN MAHAPATRA	//	
		VS	VS	0	
		ARVIND AGRAWAL, IAS		//	
100	D-CONTC/1541/2025	PRAVAKAR PATRA	ADV.	//	
		VS	VS	0	
		PANCHANAN NAYAK,OAS		//	
101	D-CONTC/1564/2025	PANKAJ KUMAR RAJGURU	ADV.	//	
		VS	VS	0	
		D.PRASANTH KUMAR REDDY,MANAGING DIRECTOR,ODISHA SMALL INDUSTRIES CORPORATION LTD.,CUTTACK		//	
102	D-CONTC/1582/2025	BIDYADHARA MISHRA	ADV.	//	
		VS	VS	0	

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103	D-CONTC/1585/2025	ANU GARG,IAS NRUSINGHA CHARAN DASH VS	ADV. VS	// // 0	
104	D-CONTC/1588/2025	ANU GARG,IAS SUDHAKAR PRADHAN VS	ADV. VS	// // 0	
105	D-CONTC/1598/2025	SANJAYA KUMAR SINGH,COMMISSIONER CUM SECRETARY,FOOD SUPPLIES AND CONSUMER WELFARE DEPT.,BBSR,KHURDA MANJULA NANDA VS	ADV. VS	// // 0	
106	D-CONTC/1633/2025	DILLIP ROUT RAY,IAS MADHAB MAJHI VS	ADV. VS	// // 0	
107	D-CONTC/1673/2025	MADHUSUDAN DAS,COLLECTOR,NUAPADA ANANTA MUKHI JENA VS	ADV. VS	// // 0	
108	D-CONTC/1677/2025	SEBASHREE BHOI,BEO,BARGARH SARAT CHANDRA TRTIPATHY VS	ADV. VS	// // 0	
109	D-CONTC/1680/2025	ANU GARG,IAS HRUDANANDA SAHOO VS	ADV. VS	// // 0	
110	D-CONTC/1684/2025	DEORANJAN KUMAR SINGH,IAS DHIRENDRA KUMAR ROUT VS	ADV. VS	// // 0	
111	D-CONTC/1687/2025	DEORANJAN KUMAR SINGH,IAS GHASIRAM MAJHI VS	ADV. VS	// // 0	
112	D-CONTC/1690/2025	ANU GARG,IAS SANKAR PATEL VS	ADV. VS	// // 0	
113	D-CONTC/1693/2025	ANU GARG,IAS RATHERAM HATI VS ANU GARG,IAS	ADV. VS	// // 0 //	

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114	D-CONTC/1694/2025	TULARAM MAJHI VS ANU GARG,IAS	ADV. VS	// 0 //	
115	D-CONTC/1702/2025	NILABATI MAJHI @ LILABATI MAJHI VS ANU GARG,IAS	ADV. VS	// 0 //	
116	D-CONTC/1706/2025	BHAGATRAM HOTA VS ANU GARG,IAS	ADV. VS	// 0 //	
117	D-CONTC/1708/2025	ANANTA MAJHI VS ANU GARG,IAS	ADV. VS	// 0 //	
118	D-CONTC/1709/2025	BHAGATRAM HOTA VS ANU GARG,IAS	ADV. VS	// 0 //	
119	D-CONTC/1710/2025	MOTIRAM SAGARIA VS ANU GARG,IAS	ADV. VS	// 0 //	
120	D-CONTC/1711/2025	PURNA CHANDRA KHANDANGA VS SALINI PANDIT,IAS	ADV. VS	// 0 //	
121	D-CONTC/1713/2025	RAGHUNATH SAHU VS SALINI PANDIT,IAS	ADV. VS	// 0 //	
122	D-CONTC/1715/2025	NIRANJAN DAS VS SALINI PANDIT,IAS	ADV. VS	// 0 //	
123	D-CONTC/1717/2025	CHAITANYA CHANDRA PARIDA VS SALINI PANDIT,IAS	ADV. VS	// 0 //	
124	D-CRLA/1210/2025	RABINDRA BEHERA @ RABINDRA KUMAR BEHERA @ RABINDRA NARAYAN ROUT VS STATE OF ODISHA	ADV. VS	POLASARA PS /52 /2008 0 //	AOR20220001558C202500008
125	D-CRLA/1232/2025	MAHESWAR MUTHAMAJHI	MAHES DAS	KOTOAGARH /25 /2018	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLA/1235/2025	MANOJ KUMAR BARIK	GOREKHANATH DAS	NAYAPALLI P.S. /519 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLA/1245/2025	BHOLANATH MANDAL	UMAKANTA BARIK	UMERKOTE /112 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLA/1263/2025	DEEPAK BARIK @ DIPAK KUMAR BARIK	DEEPAK KU SAHOO	MARSHAGHAI /14 /2012	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLA/1296/2025	ANUSHYA SAHOO @ ANUSAYA SAHOO	SURESH KUMAR JENA	JAJPUR ROAD /339 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLA/1307/2025	PANKAJ DIGAL	BIJAY KUMAR BEHERA	KHAJURIPADA /21 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLA/1318/2025	DILIP MAHAKUD	SUSAMA RANI SAHOO	KANJIPANI /13 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLA/1345/2025	HEMANTA BEHERA	PRATYUSHA NAIDU	GOLANTHARA (BERHAMPUR) /27 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLA/1357/2025	ASWINI MAHAKUR @ THATU	BIJAYA KUMAR RAGADA	DHAMA /201 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLA/1369/2025	TUKUNA SOY	SUSHANTA KUMAR SAMANTARAY	CHOUDWAR /17 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLA/1379/2025	RADHA @ SUKURI JENA	SUKANTA KUMAR NAYAK	SORO /77 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLA/1385/2025	DEBANNADA PATRA	TARA PRASAD MOHAPATRA	JAMDA PS /82 /2023	
		VS	VS	()	

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137	D-CRLA/1389/2025	STATE OF ODISHA CHAPA @ LAXMAN MARNDI VS	TARA PRASAD MOHAPATRA VS	// UDALA /112 /2017 ()	
138	D-CRLA/1410/2025	STATE OF ODISHA ANIL KUMAR SAHU @ ANIL SAHU VS	ADITI HOTA VS	// ASKA /103 /2021 ()	
139	D-CRLA/1419/2025	STATE OF ODISHA KARTIKA BISWAL @ MANGI VS	BISHNU PRASAD PRADHAN VS	// NACHUNI /138 /2024 ()	
140	D-CRLLP/1368/2025	STATE OF ODISHA BISIKESAN @ BISHIKESAN SAHU VS	SHIBANI SHANKAR PRADHAN VS	// / /0 ()	
141	D-CRLMA/1367/2025	STATE OF ODISHA KRUSHNA CHANDRA NAYAK VS	DIPTI RANJAN MOHAPATRA VS	// CHATRAPUR /131 /2017 ()	
142	D-CRLMC/1223/2025 CRLMC/205/2025	STATE OF ODISHA BICHIA JENA @ BICHITRA KUMAR JENA VS	AMITABH MISHRA VS	// BALIPATNA /10 /2013 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000043/2013	
143	D-CRLMC/1228/2025 CRLMC/204/2025	STATE OF ODISHA BIJAYA JENA @ BIJAY KUMAR JENA VS	AMITABH MISHRA VS	BALIPATNA /10 /2013 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000043/2013	
144	D-CRLMC/1231/2025 CRLMC/196/2025	STATE OF ODISHA ARCHANA JENA VS	SATYAJIT MOHAPATRA VS	GOPALPUR /201 /2024 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0000929/2024	
145	D-CRLMC/1264/2025	STATE OF ODISHA DURIYODHAN MAHANAND@DASHA MAHANANDA VS	DURIYODHAN MAHANANDA VS	BARGARH SADAR /13 /2011 ()	
146	D-CRLMC/1271/2025	STATE OF ODISHA DUSHASAN DALEI VS	JUGALA KISHORE PANDA VS	// SPECIAL CRIME UNIT /15 /2023 ()	
147	D-CRLMC/1287/2025	STATE OF ODISHA AJAGANATH DORA VS	NRUSINGHA NANDA MOHAPATRA VS	// PURUSHOTTAMPUR /861 /2023 ()	
		STATE OF ODISHA		//	

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148	D-CRLMC/1291/2025	DEBASHIS PANDA VS STATE OF ODISHA	MANOJ KUMAR NAYAK VS	// () //	AOR20230000420C202500001
149	D-CRLMC/1293/2025	SRIKANTA CHARAN ROUT VS STATE OF ODISHA	CHITTA RANJAN PATNAIK VS	GONDIA /33 /2011 () //	
150	D-CRLMC/1308/2025	PANKAJ KANHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GOCHHAPADA /143 /2023 () //	
151	D-CRLMC/1333/2025	MALAYA KUMAR DASH VS STATE OF ODISHA	ANIRUDHA DAS VS	JATNI P.S. /423 /2015 () //	
152	D-CRLMC/1335/2025	DILU @ DILLIP KUMAR SATAPATHY @ DILIP SATAPATHY VS STATE OF ODISHA	PAWATIYA RATNA PANDA VS	BAIDYANATHPUR /56 /2005 () //	
153	D-CRLMC/1339/2025	BHASKAR KAR VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	//0 () //	
154	D-CRLMC/1346/2025	MALAYA KUMAR DASH VS STATE OF ODISHA	ANIRUDHA DAS VS	JATNI P.S. /417 /2015 () //	
155	D-CRLMC/1348/2025	SUNITA MUND VS STATE OF ODISHA	SURAJ MOHANTY VS	BONTH /138 /2024 () //	
156	D-CRLMC/1352/2025	JAGDISH BISWAL VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA /462 /2006 () //	
157	D-CRLMC/1375/2025	TUNA@PARAMESWAR PANDA VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	BANDOMUNDA GRPS /28 /2000 () //	
158	D-CRLMC/1377/2025	SNEHALATA PRADHAN VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	TOMANDO /38 /2023 () //	
159	D-CRLMC/1381/2025	KANHA @ PADMA LOCHAN MOHANTY	ASHOK KUMAR BEHERA	KUJANGA /354 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-CRLMC/1383/2025	SUSHANT NAIK	AKSHAYA KUMAR NAYAK	/ /0	
		VS	VS	()	
		SUNITA NAIK		//	
161	D-CRLMC/1388/2025	CHAKANANDA KAMPA	SUSANTA KUMAR MISHRA	TUSRA /335 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-CRLMC/1397/2025	BANOJAMANJARI DAS	HEMANT KU. TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-CRLMC/1399/2025	PADMABATI PRADHAN	JAGANNATH BHUYAN	KHAJURIPADA /61 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-CRLMC/1408/2025	TUNA@PARAMESWAR PANDA	PRAFULLA KUMAR BISWAL	BANDOMUNDA GRPS /28 /2000	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-CRLMC/1412/2025	DURGA PRASAD NAYAK	MANAS KUMAR CHAND	BAIDYANATHPUR /91 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-CRLMC/1415/2025	SUCHARITA KANUNGO	PURNA CHANDRA DAS	/ /0	
		VS	VS	()	
		HARSH SINGLA		//	
167	D-CRLMC/1416/2025	JITRAMAYEE DAS	DIGAMBARA MISHRA	/ /0	
		VS	VS	()	
		PRANAB KUMAR DAS		//	
168	D-CRLMC/1417/2025	SANTOSH KUMAR NAYAK	SANJAYA NARAYAN SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-CRLMC/1421/2025	ACHUTHA @ ACHYUT MANDAL @ MONDAL	LALIT KUMAR MAHARANA	JALESWAR /300 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-CRLMC/1427/2025	VISHAL TEKRIWAL@VISHAL TEKRIWALA	ANUPAM DASH	/ /0	
		VS	VS	()	

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171	D-CRLMC/1428/2025	KIRAN DEVI SHARMA ANUP GHOSH @ ANUP KUMAR GHOSE VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// JALESWAR /300 /2022 ()	
172	D-CRLMC/1433/2025	SEFALI MANSINGH VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// ATHGARH /216 /2014 ()	
173	D-CRLMC/1444/2025	PRATAP CHANDRA PADHI VS STATE OF ODISHA	GANGADHAR SAMAL VS	// PATTAMUNDAI /128 /2020 ()	
174	D-CRLMP/1251/2025	RAJANI DAS VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// /0 ()	
175	D-CRLMP/1279/2025	KALYANIRANI DAS VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// /0 ()	AOR20220001207C202500005
176	D-CRLMP/1297/2025	RONALI BEHERA VS STATE OF ODISHA	DR. PATANJALI TRIPATHY VS	// /0 ()	
177	D-CRLMP/1298/2025	TANMAY ROY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// /0 ()	
178	D-CRLMP/1299/2025	AVINASH KUMAR SINGH VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// /0 ()	
179	D-CRLMP/1300/2025	SATYABRATA PRADHAN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// /0 ()	
180	D-CRLMP/1302/2025	SWAROOPARANI BARAIK VS SOUMYA RANJAN MOHARANA	DEBIDUTTA MOHAPATRA VS	// /0 ()	
181	D-CRLMP/1358/2025	SAHADEV NAYAK VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// /0 ()	

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182	D-CRLMP/1384/2025	SIDHESWAR NAIK VS COMMISSIONER CUM SECRETARY, HOME DEPT., BBSR	PRAKASH CHANDRA MISHRA VS	// ()	
183	D-CRLMP/1387/2025	SUMITRA JENA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	// ()	
184	D-CRLMP/1392/2025	SUBASH CHANDRA PANIGRAHI VS STATE OF ODISHA	UMAKANT SAHOO VS	// ()	AOD2024000001C202500022
185	D-CRLMP/1403/2025	JANASH MALLICK VS DIRECTOR GENERAL OF POLICE,CUTTACK	DR. BINODA KUMAR MISHRA VS	G.UDAYAGIRI /2 /2023 ()	AOR20220001616C202500011
186	D-CRLMP/1438/2025	ANANDA NANDAN SUIN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// ()	
187	D-CRLREV/1242/2025	ISWAR RAJU @ ILLU VS STATE OF ODISHA	ARIJEET MISHRA VS	NABARANGAPUR TOWN /405 /2024 ()	
188	D-CRLREV/1275/2025	KANDA SINGH VS ASHES KUMAR NAYAK	GIRIDHARI SINGH VS	NILGIRI /137 /2023 ()	
189	D-CRLREV/1340/2025	LOKESWAR BAG VS TEJYA BAG @ CHHURA	SUSHANTA KUMAR JOSHI VS	TUREIKELA /55 /2011 ()	
190	D-CRLREV/1351/2025	PADMINI DAS VS PADMACHARAN RATH	SUSAMA RANI SAHOO VS	KORUKONDA PS /18 /2023 ()	
191	D-FAO/1607/2025	PRAMILA SAHU VS STATE OF ODISHA	NIRANJAN LENKA VS	// ()	
192	D-FAO/1699/2025	MANAGING COMMITTEE OF SULOCHANA GODABARI VS STATE OF ODISHA	PRADIP KUMAR MALHOTRA VS	// ()	
193	D-MACA/1514/2025	M/S NATIONAL INSURANCE CO. LTD.,BARGARH	NITISH KUMAR MISHRA	//	

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		VS	VS	0	
		MOTIRANI SAHU		//	
194	D-MACA/1515/2025	M/S NATIONAL INSURANCE CO .LTD.,BARGARH	NITISH KUMAR MISHRA	//	
		VS	VS	0	
		ANUP KUMAR SAHU		//	
195	D-MACA/1605/2025	ORIENTAL INSURANCE CO.LTD., DEOGARH	SOMNATH ROY	//	
		VS	VS	0	
		MAMATA NAHAK		//	
196	D-MACA/1656/2025	B.M., ORIENTAL INSURANCE CO.LTD., BALANGIR	PRASANTA KUMAR MAHALI	//	
		VS	VS	0	
		ANURADHA PANIGRAHI		//	
197	D-MACA/1672/2025	B.M., ORIENTAL INSURANCE CO.LTD., BALANGIR	PRASANTA KUMAR MAHALI	//	
		VS	VS	0	
		BIKRAMANANDA@BIKRAM PANIGRAHI		//	
198	D-MACA/1685/2025	D.M., ORIENTAL INSURANCE CO.LTD., CUTTACK	PRASANTA KUMAR MAHALI	//	
		VS	VS	0	
		DURGA DAS		//	
199	D-MATA/1546/2025	SOUMYA SAHOO	SATYAJIT MOHAPATRA	//	
		VS	VS	0	
		AJIT SAMAL		//	
200	D-MATA/1557/2025	PUJA LOHAR	SUSANTA SEKHAR PARIDA	//	
		VS	VS	0	
		RAJ KUMAR GOUR		//	
201	D-MATA/1624/2025	RITIKA NANDA	SAILABALA JENA	//	
		VS	VS	0	
		KEDARNATH PANDA		//	
202	D-MATA/1627/2025	DILIP KUMAR DASH	TAPASWINI SINHA	//	
		VS	VS	0	
		SUPRAVA DASH		//	
203	D-MATA/1643/2025	SOUMYA SAHOO	SATYAJIT MOHAPATRA	//	
		VS	VS	0	
		AJIT SAMAL		//	
204	D-MATA/1729/2025	MANJUSA PATRA	RABINDRA KUMAR PRUSTY	//	
		VS	VS	0	

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205	D-RVWPET/1722/2025	DEBASIS PATRA STATE OF ODISHA VS KAILASH NAIK	SURYA NARAYAN PATNAIK , A.G.A VS	// // ()	LOD20240000172C202500036
206	D-TRP(C)/1519/2025	MOHINI PANIGRAHY @ MONALISHA PANIGRAHY VS AMLAN SABAT	ALOK KUMAR PANDA VS	// // ()	
207	D-TRP(C)/1543/2025	TRUPTI RANI NAYAK VS TAPAN KUMAR ACHARYA	KARUNAKAR GAYA VS	// // ()	
208	D-TRPCRL/1440/2025	SHASHADHAR PANDA VS KUMARESH BARIK	RABI NARAYAN BEHERA VS	//0 // ()	
209	D-WA/1485/2025	STATE OF ODISHA VS KUMUDINI MOHANTA	SASWAT DAS, A.G.A. VS	// // ()	LOD20240000200C202500028
210	D-WA/1487/2025	STATE OF ODISHA VS BIKASH RANJAN SAMAL	SASWAT DAS, A.G.A. VS	// // ()	LOD20240000194C202500032
211	D-WA/1488/2025	STATE OF ODISHA VS JANMEJAYA PATTANAİK	SASWAT DAS, A.G.A. VS	// // ()	LOD20240000194C202500033
212	D-WA/1489/2025	STATE OF ODISHA. VS BINOD KUMAR MAHANTA	SASWAT DAS, A.G.A. VS	// // ()	LOD20240000172C202500031
213	D-WA/1491/2025	STATE OF ODISHA VS SUSHIL KUMAR SAHU	SASWAT DAS, A.G.A. VS	// // ()	LOD20240000200C202500031
214	D-WA/1513/2025	STATE OF ODISHA VS MANGING COMMITTEE OF HIRLIPALI HIGH SCHOOL	SIDHARTH PRASD DAS, A.G.A. VS	// // ()	LOD20240000172C202500032
215	D-WA/1566/2025	STATE OF ODISHA VS GAYATRI NAIK	SUMAN PATTANAYAK, A.G.A. VS	// // ()	LOD20240000172C202500033

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216	D-WA/1587/2025	STATE OF ODISHA VS KALAKAR SAHU	AUROVINDA MOHANTY VS	// 0 //	LOD20240000194C202500035
217	D-WA/1590/2025	STATE OF ODISHA VS CHANDRAMANI DAS	AUROVINDA MOHANTY, A.S.C. VS	// 0 //	LOD20240000200C202500033
218	D-WA/1591/2025	STATE OF ODISHA VS PRATAP CHANDRA MAHANTA	SASWAT DAS, A.G.A. VS	// 0 //	LOD20240000200C202500034
219	D-WA/1593/2025	STATE OF ODISHA VS PRAKASH CHANDRA PANDA	AUROVINDA MOHANTY, A.S.C. VS	// 0 //	LOD20240000194C202500036
220	D-WA/1594/2025	STATE OF ODISHA VS DAYANIDHI NAYAK	AUROVINDA MOHANTY, A.S.C. VS	// 0 //	LOD20240000194C202500034
221	D-WA/1639/2025	UNION OF INDIA VS SANJAY KUMAR SETHY	BISWAJIT MAHARANA, C.G.C. VS	// 0 //	
222	D-WA/1654/2025	RASMITA SAHU VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	// 0 //	
223	D-WA/1696/2025	ALBERT SURIN VS STATE OF ODISHA	VISWAJEET MALLICK VS	// 0 //	
224	D-WA/1698/2025	ALKA MAHIMA SURIN VS STATE OF ODISHA	VISWAJEET MALLICK VS	// 0 //	
225	D-WA/1703/2025	ELINA ANKITA SURIN VS STATE OF ODISHA	VISWAJEET MALLICK VS	// 0 //	
226	D-WA/1724/2025	SULOCHAN PANDA VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //	
227	D-WP(C)/1471/2025	JAGYANSENI ORAM	UPENDRA KUMAR SAMAL	//	

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	WP(C)/1312/2025	VS STATE OF ODISHA	VS AJIT KUMAR RAUT, P.K.SATAPATHY	() //	
228	D-WP(C)/1472/2025	DR. SWAPNA SARIT VS STATE OF ODISHA	GOUTAM KUMAR ACHARYA VS STATE OF ODISHA	// () //	
229	D-WP(C)/1473/2025	SARATA KUMAR DASH VS STATE OF ODISHA	MANOJ PANIGRAHI VS STATE OF ODISHA	// () //	AOR20220001665C202500002
230	D-WP(C)/1474/2025	GANGADHAR PRADHAN VS STATE OF ODISHA	DILIP KUMAR SAHU VS STATE OF ODISHA	// () //	AOR20220001727C202500001
231	D-WP(C)/1475/2025	DASARATH KISAN VS STATE OF ODISHA	DILIP KUMAR SAHU VS STATE OF ODISHA	// () //	AOR20220001727C202500002
232	D-WP(C)/1476/2025	HEMANTA KUMAR PARIDA VS STATE OF ODISHA	SASWATA PATNAIK VS STATE OF ODISHA	// () //	AOD20240001090C202500001
233	D-WP(C)/1477/2025 WP(C)/1392/2025	SANDEEP KUMAR DAS VS STATE OF ODISHA	SAMEER KUMAR DAS VS STATE OF ODISHA	// () //	
234	D-WP(C)/1478/2025	PHALGUNI GOUD @ PHALGUNI NAG VS STATE OF ODISHA	ABINASH PATTJOSHI VS STATE OF ODISHA	// () //	AOD20240000627C202500001
235	D-WP(C)/1479/2025	UMESH GOPAL VS STATE OF ODISHA	ANIL KUMAR DAS VS STATE OF ODISHA	// () //	
236	D-WP(C)/1480/2025 WP(C)/1397/2025	KAMALINI DHAL VS STATE OF ODISHA	SAMEER KUMAR DAS VS STATE OF ODISHA	// () //	
237	D-WP(C)/1481/2025	RAJASHREE PADHY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS STATE OF ODISHA	// () //	
238	D-WP(C)/1482/2025	PRAMOD KUMAR DAS VS	MANAS PATI VS	// ()	AOR20220001535C202500008

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239	D-WP(C)/1483/2025	STATE OF ODISHA KUNI MUNDA VS	RAKESH KUMAR SARANGI VS	// // ()	AOR20220001665C202500003
240	D-WP(C)/1484/2025	STATE OF ODISHA UMA SAHU VS	BIJAYA KUMAR BEHERA 1 VS	// // ()	
241	D-WP(C)/1486/2025 WP(C)/1402/2025	STATE OF ODISHA MIHIRA KUMAR MISHRA VS	HRUDANANDA MOHAPATRA VS	// // ()	
242	D-WP(C)/1490/2025	STATE OF ODISHA RITANJALI ROUL VS	SRINIVAS MOHANTY VS	// // ()	AOR20230000802C202500003
243	D-WP(C)/1492/2025	STATE OF ODISHA MADHUSMITA DAS VS	SANGRAM JENA VS	// // ()	
244	D-WP(C)/1493/2025 WP(C)/1382/2025	STATE OF ODISHA AMAR PRASAD DAS VS	SANGRAM JENA VS	// // ()	
245	D-WP(C)/1494/2025	STATE OF ODISHA SANJUKTA PANI VS DR JYOTI PRAKASH PANI	LALITENDU MISHRA VS	// // ()	AOR20220001610C202500004
246	D-WP(C)/1495/2025	STATE OF ODISHA GOBINDA SAHOO VS	KRISHNA CHANDRA SAHU VS	// // ()	
247	D-WP(C)/1496/2025	STATE OF ODISHA IJIKA DIGAL VS	KRISHNA CHANDRA SAHU VS	// // ()	
248	D-WP(C)/1497/2025	STATE OF ODISHA M/S HI TECH ESTATES AND PROMOTER PVT.LTD VS MAHESWAR TRIPATHY	AFRAAZ SUHAIL VS	// // ()	AOD20240000544C202500001
249	D-WP(C)/1498/2025 WP(C)/1370/2025	STATE OF ODISHA SMITA SAHU VS	ARJUNA CHARANA BEHERA VS	// // ()	
		STATE OF ODISHA		//	

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250	D-WP(C)/1499/2025	AJIT KUMAR PATEL VS STATE OF ODISHA	AJAYA KUMAR NANDA VS	// 0 //	
251	D-WP(C)/1500/2025	PUSPALATA NAYAK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
252	D-WP(C)/1501/2025	SUBHASHREE PADHY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
253	D-WP(C)/1502/2025	GYANARANJAN DASH VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
254	D-WP(C)/1503/2025	ANANTA CHARAN PADHY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
255	D-WP(C)/1505/2025 WP(C)/1387/2025	SURESH KUMAR MOHAPATRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //	
256	D-WP(C)/1507/2025	BANSHIDHAR PANIGRAHI VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	// 0 //	
257	D-WP(C)/1508/2025	PRASANJIT CHOUDHURY VS STATE OF ORISSA	ARIJEET MISHRA VS	// 0 //	
258	D-WP(C)/1509/2025	KAILASH CHANDRA PARIJA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //	
259	D-WP(C)/1510/2025	MANAS RANJAN MOHAPATRA VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //	
260	D-WP(C)/1511/2025	SATYASAI MEDICAL COLLEGE, HOSPITAL AND RESEARCH CENTRE, BBSAR VS STATE OF ODISHA	SURESH KUMAR BISWAL VS	// 0 //	
261	D-WP(C)/1512/2025	BIBHUTI BHUSAN CHAMPATI	HEMANTA KUMAR ROUT	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		UNION OF INDIA		//	
262	D-WP(C)/1517/2025	JACKY SHARMA	ARUN KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
263	D-WP(C)/1518/2025	TAPASWINI BAHUK	SWAPNIL ROY	//	
	WP(C)/1416/2025	VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/1520/2025	UNION OF INDIA	DIPTI RANJAN BHOKTA	//	
		VS	VS	0	
		TAPAN KUMAR PAL		//	
265	D-WP(C)/1521/2025	BIDYADHAR MISHRA	HARMOHAN DHAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/1522/2025	BHARAT CHANDRA MOHANTA	DIGAMBAR SETHI	//	
		VS	VS	0	
		THE COLLECTOR AND D.M. CUM ARBITRATOR OF LAND ACQUISITION, KEONJHAR		//	
267	D-WP(C)/1523/2025	BALARAM SETHY	RAJIB LOCHAN PATTNAIK	//	
		VS	VS	0	
		CHIEF MANGER, UNION BANK OF INDIA, H.R.M.DEPT., BBSR		//	
268	D-WP(C)/1524/2025	SATYA NARAYAN SAHU	SATYA NARAYAN MISHRA 4	//	AOR20220001615C202500005
		VS	VS	0	
		SUB COLLECTOR, BHADRAK		//	
269	D-WP(C)/1525/2025	GIRIBABU SABAR	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/1526/2025	M/S. JALESWAR MOTORS, BBSR	PRANAYA SAHOO	//	
		VS	VS	0	
		THE UNION OF INDIA, NEW DELHI		//	
271	D-WP(C)/1527/2025	NABIN KUMAR AGRAWAL	ARUN KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/1529/2025	SK.ALIMUDDIN	BIREN SANKAR TRIPATHY	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/1531/2025	STATE OF ODISHA PURNA CHANDRA SWAIN VS	PRANAB RANJAN CHHATOI VS	// // 0	
274	D-WP(C)/1532/2025	STATE OF ODISHA NARASINGH KHORA VS	PRANAB RANJAN CHHATOI VS	// // 0	
275	D-WP(C)/1533/2025	STATE OF ODISHA ANAND SEMARLIA VS	PRANAB RANJAN CHHATOI VS	// // 0	
276	D-WP(C)/1534/2025	STATE OF ODISHA SK.RAHIM VS	BRAHMANANDA TRIPATHY VS	// // 0	
277	D-WP(C)/1535/2025	STATE OF ODISHA GAYADHAR SAHU VS	PRANAB RANJAN CHHATOI VS	// // 0	
278	D-WP(C)/1536/2025	STATE OF ODISHA DINABANDHU PAIK @ DEENABANDHU PAIK VS	PRANAB RANJAN CHHATOI VS	// // 0	
279	D-WP(C)/1537/2025	STATE OF ODISHA KAMAL KISHOR SHARMA VS	BIBEKANANDA BHUYAN VS	// // 0	
280	D-WP(C)/1538/2025 WP(C)/1429/2025	STATE OF ODISHA SOMRAJ SETHI VS	SUSAMA RANI SAHOO VS	// // 0	
281	D-WP(C)/1539/2025	STATE OF ODISHA SUB DIVISIONAL OFFICER (TPNODL), KEONJHAR VS	SURESH CHANDRA DASH VS	// // 0	
282	D-WP(C)/1540/2025	NITYANANDA SAHOO NIRANJAN SUBUDHI VS	TAPAN KUMAR MANDAL VS	// // 0	
283	D-WP(C)/1542/2025	TAHASILDAR PURI B.PADMA REDDY VS	TAPAN KUMAR MANDAL VS	// // 0	
		TAHASILDAR PURI		//	

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284	D-WP(C)/1544/2025	T.JANAKI REDDY VS TAHASILDAR PURI	TAPAN KUMAR MANDAL VS	// 0 //	
285	D-WP(C)/1545/2025	M/S.JAGABANDHU SECURITY AGENCIES PVT LTD. VS ASSISTANT COMMISSIONER, CUTTACK	MADAN LAL AGARWAL VS	// 0 //	
286	D-WP(C)/1547/2025	LANKESWAR JALA VS COLLECTOR-CUM-REVISIONAL AUTHORITY, MALKANGIRI	MAHESWAR MOHANTY VS	// 0 //	
287	D-WP(C)/1548/2025	BASUDEV DAS VS TAHASILDAR PURI	TAPAN KUMAR MANDAL VS	// 0 //	
288	D-WP(C)/1549/2025	N.RAJAMMA REDDY VS TAHASILDAR PURI	TAPAN KUMAR MANDAL VS	// 0 //	
289	D-WP(C)/1550/2025	SARAT KUMAR SARANGI VS ADDL. COMNR, LAND RECORDS AND SETTLEMENT, HEADQUARTERS AT COLLECTORATE, JAJPUR	MAHESWAR MOHANTY VS	// 0 //	
290	D-WP(C)/1552/2025	PANKAJINI DWIBEDI VS STATE OF ODISHA	MD. GOLAM MADANI VS	// 0 //	
291	D-WP(C)/1553/2025	RAJ KUMAR MOHAPATRA VS THE STATE OF ODISHA	MD. GOLAM MADANI VS	// 0 //	
292	D-WP(C)/1554/2025	P.MAHALAXMI REDDY VS TAHASILDAR PURI	TAPAN KUMAR MANDAL VS	// 0 //	
293	D-WP(C)/1555/2025	BISWAJIT NANDA VS STATE OF ODISHA	MD. GOLAM MADANI VS	// 0 //	
294	D-WP(C)/1556/2025	SAUMYA RANJAN DAS VS THE STATE OF ODISHA	MD. GOLAM MADANI VS	// 0 //	
295	D-WP(C)/1559/2025	SUJATA DAS	MD. GOLAM MADANI	//	

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		VS	VS	()	
296	D-WP(C)/1560/2025	THE STATE OF ODISHA PRAHALLAD BENIAN	SAROJ KUMAR MISHRA	//	AOR20220001297C202500009
		VS	VS	()	
297	D-WP(C)/1561/2025	STATE OF ODISHA PRADIPTA KUMAR SINGH	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202500002
		VS	VS	()	
298	D-WP(C)/1562/2025	COMMISSIONER OF CT AND GST, ODISHA ASWINI KANTA BISWAL	MD. GOLAM MADANI	//	
		VS	VS	()	
299	D-WP(C)/1563/2025	THE STATE OF ODISHA GAGAN BIHARI PANDA	MD. GOLAM MADANI	//	
		VS	VS	()	
300	D-WP(C)/1567/2025	THE STATE OF ODISHA RAKESH CHANDRA LENKA	SANJIB MOHANTY	//	
		VS	VS	()	
301	D-WP(C)/1568/2025	STATE OF ODISHA RAJ KUMAR MOHAPATRA	MD. GOLAM MADANI	//	
		VS	VS	()	
302	D-WP(C)/1569/2025	STATE OF ODISHA RABINDRA BHUMIJ	UPENDRA KUMAR SAMAL	//	
		VS	VS	()	
303	D-WP(C)/1570/2025	STATE OF ODISHA GAYATRI DAS	MD. GOLAM MADANI	//	
		VS	VS	()	
304	D-WP(C)/1572/2025	STATE OF ODISHA RATIKANTA MOHANTY	MD. GOLAM MADANI	//	
		VS	VS	()	
305	D-WP(C)/1573/2025	STATE OF ODISHA CHANDRA MOHAN DAS	SIDHESWAR MALLIK	//	
		VS	VS	()	
306	D-WP(C)/1574/2025	CANARA BANK, KARNATAKA RABINDRA BHUMIJ	UPENDRA KUMAR SAMAL	//	
		VS	VS	()	

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307	D-WP(C)/1575/2025	STATE OF ODISHA BABRU MOHARANA VS	PRASANNA KUMAR MISHRA VS	// // ()	
308	D-WP(C)/1577/2025	STATE OF ODISHA SUKANTI RAUTRAY VS	ARUPANANDA GOSWAMY VS	// // ()	
309	D-WP(C)/1578/2025	STATE OF ODISHA NIHAR RANJAN MOHANTY VS	RASHMI KANTA ACHARYA VS	// // ()	
310	D-WP(C)/1579/2025	UNION OF INDIA ANITA ROUT VS	UMAKANT SAHOO VS	// // ()	AOD20240000001C202500023
311	D-WP(C)/1580/2025	STATE OF ODISHA JAGAT JIVAN PANI VS	SUSANTA KUMAR DASH VS	// // ()	
312	D-WP(C)/1581/2025	STATE OF ODISHA SUDEI @ SUDARSAN BEHERA VS	SANJIB MOHANTY VS	// // ()	AOR20220001611C202500002
313	D-WP(C)/1584/2025	STATE OF ODISHA SANJUKTA SINGH VS	UMAKANT SAHOO VS	// // ()	AOD20240000001C202500024
314	D-WP(C)/1586/2025	STATE OF ODISHA ANANTA SETHI VS	SURYAKANTA DWIBEDI VS	// // ()	
315	D-WP(C)/1589/2025	STATE OF ODISHA PRADYUMNA JENA VS	HIMANSHU SEKHAR MISHRA VS	// // ()	
316	D-WP(C)/1592/2025	STATE OF ODISHA PRAFULLA KUMAR PRADHAN VS	SATYA NARAYAN PATTANAIAK VS	// // ()	
317	D-WP(C)/1595/2025	STATE OF ORISSA KALU CHARAN ROUT VS	BAIDHAR SAHOO VS	// // ()	
		REGISTRAR, COOPERATIVE SOCIETIES, ODISHA		//	

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318	D-WP(C)/1596/2025 WP(C)/1444/2025	PANCHANAN MAHANA VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	// 0 //	
319	D-WP(C)/1597/2025	RAMESH CHANDRA SAHU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //	AOR20220001631C202500011
320	D-WP(C)/1599/2025	THE EXECUTIVE ENGINEER (ELECTRICAL), BALASORE VS ASHOK KUMAR DUTTA	PRASANT KUMAR TRIPATHY VS	// 0 //	
321	D-WP(C)/1600/2025	NEHERU BEHERA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //	AOR20220001611C202500003
322	D-WP(C)/1601/2025	BHAGYADHAR MOHARANA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //	AOR20220001611C202500004
323	D-WP(C)/1602/2025	RASANANDA NAIK VS REVENUE DIVISIONAL COMMISSIONER NORTHERN DIVISION, SAMBALPUR	AMIT PRASAD BOSE VS	// 0 //	
324	D-WP(C)/1603/2025	UPENDRA MEHER VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
325	D-WP(C)/1604/2025	MANJULATA BEHERA VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //	
326	D-WP(C)/1606/2025	HOTEL GOLDEN STEEL, CUTTACK VS REGISTRAR, DEBTS RECOVERY TRIBUNAL, CUTTACK	SOUMYAJYOTI BISWAL VS	// 0 //	
327	D-WP(C)/1608/2025	RAJENDRA DASH VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //	
328	D-WP(C)/1609/2025	ALOK SETHA VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //	AOD20230000467C202500004
329	D-WP(C)/1610/2025	SATYABRATA JENA	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202500003

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/1611/2025	GOLAK CHANDRA TRIPATHY	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/1612/2025	NANDA KISHORE PARIDA	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/1613/2025	KABITA MISHRA	BIKRAM RATH	//	
		VS	VS	0	
		REGISTRAR, CIVIL COURTS, BBSR		//	
333	D-WP(C)/1614/2025	JITENDRIYA SAMAL	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/1615/2025	SHYAMASUNDAR PADHIARY	JITENDRA KUMAR MISHRA (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/1616/2025	BINODINI MAJHI	SIBA PRASAD PATRA	//	
		VS	VS	0	
		MAHANADI COALFIELDS LTD., SAMBALPUR		//	
336	D-WP(C)/1617/2025	KSHYAMA SAGAR TANDI	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/1618/2025	PADMA CHARAN JENA	PRATIK DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/1619/2025	DILLIP NAIK	SIBA PRASAD PATRA	//	
		VS	VS	0	
		MAHANADI COALFIELDS LTD., SAMBALPUR		//	
339	D-WP(C)/1620/2025	NATABAR BEHERA	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		TATA POWER NORTH ODISHA DISTRIBUTION LTD, BALESWAR		//	
340	D-WP(C)/1621/2025	ARTTABANDHU PANI	DEBABRATA RATH	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/1622/2025	STATE OF ODISHA KANKADAJODI COOPERATIVE SOCIETY, CUTTACK	SWAGAT KUMAR SAHU	//	
		VS	VS	0	
342	D-WP(C)/1623/2025	STATE OF ODISHA GIRIDHARI SIL	NIRANJAN SINGH (1)	//	
		VS	VS	0	
343	D-WP(C)/1625/2025	STATE OF ODISHA SRIDEBI @ SRIDEVI BHUYAN	SWAGAT KUMAR SAHU	//	
		VS	VS	0	
344	D-WP(C)/1626/2025	STATE OF ODISHA SATYABRATA MOHANTY	SURESH KUMAR CHOUDHURY	//	
		VS	VS	0	
345	D-WP(C)/1628/2025	STATE OF ODISHA M/S. MAHABIR ASSOCIATES, CUTTACK	PIYUSH PANDA	//	
		VS	VS	0	
346	D-WP(C)/1629/2025	ODISHA STATE ROAD TRANSPORT CORPORATION, BBSR KAILASH CHANDRA BEHERA	SITIKANT MISHRA	//	
		VS	VS	0	
347	D-WP(C)/1630/2025	STATE OF ODISHA RUPASHREE PATTANAIK	JANMEJAYA KATIKIA	//	
		VS	VS	0	
348	D-WP(C)/1631/2025	STATE OF ODISHA BHARAT KESHARI DAS	SUVASHISH PATTANAIK	//	
		VS	VS	0	
349	D-WP(C)/1632/2025	STATE OF ODISHA ANITA PANDA	PRNOY MOHANTY	//	
		VS	VS	0	
350	D-WP(C)/1634/2025	SASANKA KUMAR NISANKA BHARATI BISI	RABINDRA KUMAR PATNAIK	//	
		VS	VS	0	
351	D-WP(C)/1635/2025	PRINCIPAL SECY, FOREST, ENVIRONMENT AND CLIMATE CHANGE DEPT., ODISHA, BBSR ARABINDA GHOSH	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/1636/2025	BHIKARI CHARAN BISWAL VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	// 0 //	
353	D-WP(C)/1637/2025	NANGAI MAJHI @ MURMU VS JAHIRAWANGA THAKURANI, MAYURBHANJ	DIGAMBARA MISHRA VS	// 0 //	
354	D-WP(C)/1640/2025	SURENDRA NATH MALLIK VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //	
355	D-WP(C)/1641/2025	HEMRAJ ADJUAD VS REGIONAL PROVIDENT FUND COMMISSIONER , ODISHA	NIRANJAN LENKA VS	// 0 //	
356	D-WP(C)/1644/2025	GOBINDA CHANDRA PRADHAN VS STATE OF ODISHA	AMIYA KUMAR BEURA VS	// 0 //	
357	D-WP(C)/1645/2025	JITENDRA KUMAR SAMANTARAY VS UNION OF INDIA	PRASANT KUMAR KHUNTIA VS	// 0 //	
358	D-WP(C)/1646/2025	NIRMAL CHANDRA DAS VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //	
359	D-WP(C)/1648/2025	BISWAJIT MOHANTY VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //	
360	D-WP(C)/1649/2025	SAMBIT KUMAR SWAIN VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //	
361	D-WP(C)/1650/2025	RANJAN KUMAR DIKSHIT VS ARADHANA DASH	SURENDRA KUMAR BISWAL VS	// 0 //	
362	D-WP(C)/1651/2025	SYED SHAHRUDDIN AHMED VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
363	D-WP(C)/1652/2025	NANDA KISHORE SAHOO	PRAFULLA KUMAR MOHAPATRA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/1653/2025	DR. BALMIKI DASH	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/1655/2025	BISWAJIT SWAIN	MANMAYA KUMAR DASH	//	AOR20220004309C202500002
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/1657/2025	DR. ANURADHA TRIPATHY	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/1658/2025	AMBIKA MOHANTY	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/1660/2025	M/S VIOJAY DURGA POULTRY PVT. LTD., KHURDA	ANAM CHARAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/1661/2025	DEBENDRA PRADHAN	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/1662/2025	DR. RACHANA PADHI	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/1663/2025	RAZIA SULTANA	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/1664/2025	BHABANI SHANKAR MALLA SAMANTA	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/1665/2025	DR. PRASANNA KUMAR MISHRA	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/1666/2025	DR.BENU DHAR SAHU	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/1667/2025	STATE OF ODISHA ASHOK KUMAR NATH VS COLLECTOR, JAGATSINGHPUR	DOLAGOBINDA MOHAPATRA VS	// // 0 //	
376	D-WP(C)/1668/2025	JAY PRAKASH SHARMA VS COMMISSIONER, CT AND GST, CUTTACK	SANTOSH KUMAR MISHRA VS	// 0 //	
377	D-WP(C)/1669/2025	DR.BIMAL CHANDRA MISHRA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
378	D-WP(C)/1670/2025	DR. SURENDRANATH NAYAK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
379	D-WP(C)/1671/2025	UPENDRA BHUJABAL VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
380	D-WP(C)/1674/2025	DR.SARAT CHANDRA MISHRA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
381	D-WP(C)/1675/2025	DR. PANCHANAN PRADHAN VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
382	D-WP(C)/1676/2025	DR.JAYANTI KUMARI SAHU VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
383	D-WP(C)/1678/2025	M/S.RUCHI RESTAURANT, HALADIAPADAR, IMFL VS STATE OF ODISHA	OKCHHAI ANANDA GURU VS	// 0 //	
384	D-WP(C)/1679/2025	DR.SANTOSH KUMAR DASH VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
385	D-WP(C)/1681/2025	KSHIROD KUMAR SAHU VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/1682/2025	DR.MURALIDHAR JENA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
387	D-WP(C)/1683/2025	CHANDRA CHINDA VS STATE OF ODISHA	DHANAJAYA MUND VS	// 0 //	
388	D-WP(C)/1686/2025	DR.RAM KRISHNA PANDA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
389	D-WP(C)/1688/2025	M/S. HOTEL PRAGATI, HALADIAPADAR, IMFL ON SHOPPING COMPLEX VS STATE OF ODISHA	HOPUSKINANDA GURU VS	// 0 //	
390	D-WP(C)/1689/2025	NAIK BANDHU CHINDA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
391	D-WP(C)/1691/2025	DIBYARANJAN DAS VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //	
392	D-WP(C)/1692/2025	KAPILESWAR MANTRI VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	// 0 //	
393	D-WP(C)/1695/2025	PRASHANTA BEHERA VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //	
394	D-WP(C)/1697/2025	DILIP KUMAR PATRA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
395	D-WP(C)/1700/2025	DEEPAK KUMAR ROUT VS STATE OF ODISHA	MD. GOLAM MADANI VS	// 0 //	
396	D-WP(C)/1701/2025	PRATAP PRADHAN VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //	
397	D-WP(C)/1704/2025	ARUN KUMAR MISHRA	NIHAL RATH	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
398	D-WP(C)/1705/2025	SHASANKASEKHAR SAMAL	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
399	D-WP(C)/1707/2025	UTTARA BISOI	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
400	D-WP(C)/1712/2025	SAUDAGAR BAG	ROHIT RANJAN RAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
401	D-WP(C)/1714/2025	PRADIPTA KUMAR PARIDA	SWAPNA KUMAR OJHA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
402	D-WP(C)/1716/2025	SUDHIR KUMAR SAHOO	SASWATI MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
403	D-WP(C)/1718/2025	JYOTI PRAKASH NAYAK	ANUP NARAYAN MOHANTY	//	
		VS	VS	0	
		UNION OF INDIA		//	
404	D-WP(C)/1719/2025	BASANTI MALLICK	ANUP NARAYAN MOHANTY	//	
		VS	VS	0	
		UNION OF INDIA		//	
405	D-WP(C)/1720/2025	NIRANJAN TRIPATHY	DIPTI MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
406	D-WP(C)/1721/2025	JAYA KRISHNA MAHARANA	LINGARAJ MOHANTY	//	AOD20240000806C202500005
		VS	VS	0	
		STATE OF ODISHA		//	
407	D-WP(C)/1723/2025	SAMARENDRA PANDA	SOURAV DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-WP(C)/1726/2025	FARIDA BEGUM	SANJIB KUMAR BHANJADEO	//	
		VS	VS	0	

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409	D-WP(C)/1727/2025	STATE OF ORISSA ARJUN CHARAN PRUSTY VS	KANANBALA ROY CHOUDHURY VS	// // 0	
410	D-WP(C)/1728/2025	THE CHAIRMAN, CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI SOUMYA SASWAT BEHERA VS	SOURAV DAS VS	// // 0	
411	D-WP(C)/1730/2025	STATE OF ODISHA ASHOK KUMAR SAHOO VS	KANANBALA ROY CHOUDHURY VS	// // 0	
412	D-WP(C)/1731/2025	THE CHAIRMAN, CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI KAMAKHYA PRASAD SWAIN VS	AMIYA KUMAR CHHATOI VS	// // 0	
413	D-WP(C)/1732/2025	STATE OF ODISHA MILAN PRADHAN VS	LAMBIT SENAPATI VS	// // 0	
414	D-WP(C)/1733/2025	STATE OF ODISHA SANATAN PATRA VS	SUBHASIS MOHAPATRA VS	// // 0	
415	D-WP(C)/1734/2025	STATE OF ODISHA PRIYABRATA MOHANTY VS	JNYANANANDA PANDA VS	// // 0	
416	D-WP(C)/1735/2025	ROSALIN JAMADAR BIJAY JENA VS	ACHYUTANANDA PATTANAIK VS	// // 0	
417	D-WP(C)/1736/2025	STATE OF ODISHA GUNDICHA SAHOO VS	SARADA PRASANNA SARANGI VS	// // 0	
418	D-WP(C)/1737/2025	EMPLOYEES PROVIDENT FUND ORGANIZATION KIRAN DEEP DHILLON VS	SIDHARTHA DAS VS	// // 0	
419	D-WP(C)/1738/2025	COLLECTOR, KEONJHAR S. LAXMI NARAYAN REDDY VS	MANAS KUMAR CHAND VS	// // 0	
		STATE OF ORISSA		//	

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420	D-WP(C)/1739/2025	BASANT KUMAR PATEL VS EMPLOYEES PROVIDENT FUND ORGANIZATION	SARADA PRASANNA SARANGI VS EMPLOYEES PROVIDENT FUND ORGANIZATION	// 0 //	
421	D-WP(C)/1740/2025	GOKULANANDA TRIPATHY VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS STATE OF ODISHA	// 0 //	
422	D-WP(C)/1741/2025	ABHIRAM BEHERA VS EPFO, NEW DELHI	SARADA PRASANNA SARANGI VS EPFO, NEW DELHI	// 0 //	
423	D-WP(C)/1742/2025	SANTOSH KUMAR DAS VS EMPLOYEES PROVIDENT FUND ORGANIZATION	SARADA PRASANNA SARANGI VS EMPLOYEES PROVIDENT FUND ORGANIZATION	// 0 //	
424	D-WP(C)/1743/2025	PRASANTA BHOI VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS STATE OF ODISHA	// 0 //	
425	D-WP(C)/1744/2025	SARAT CHANDRA MOHANTY VS EPFO, NEW DELHI	SARADA PRASANNA SARANGI VS EPFO, NEW DELHI	// 0 //	
426	D-WP(C)/1745/2025	ANANGA SUNDAR DAS VS EMPLOYEES PROVIDENT FUND ORGANIZATION	SARADA PRASANNA SARANGI VS EMPLOYEES PROVIDENT FUND ORGANIZATION	// 0 //	
427	D-WP(C)/1746/2025	PUSPANJALI TRIPATHY VS STATE OF ODISHA	MANORANJAN PADHY VS STATE OF ODISHA	// 0 //	AOD20220003086C202500021
428	D-WP(C)/1747/2025	ASHOK KUMAR MOHANTY VS EPFO, NEW DELHI	SARADA PRASANNA SARANGI VS EPFO, NEW DELHI	// 0 //	
429	D-WP(C)/1748/2025	PRASANTA KUMAR SAHOO VS BHARATI SAHOO	APARESH BHOI VS BHARATI SAHOO	// 0 //	
430	D-WP(C)/1749/2025	BHASKAR PADHY VS STATE OF ODISHA	MANORANJAN PADHY VS STATE OF ODISHA	// 0 //	AOD20220003086C202500020
431	D-WP(C)/1750/2025	M/S.8768 ADISH YADAV SECURITY AGENCIES, CUTTACK	SASIR DAS	//	

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		VS	VS	()	
		DIRECTORATE GENERAL OF RESETTLEMENT, GOVT. OF INDIA, NEW DELHI		//	
432	D-WPCRL/1214/2025	NILU@TARKESWAR KUMAR CHOUDHURY	SASWATA PATNAIK	SECTOR-7 /129 /2000	AOD20240001090C202500003
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-WPCRL/1310/2025	SUDIPTA KUMAR SAHOO @ GULU	RAKESH KUMAR ROUTRAY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-WPCRL/1329/2025	BABULA BEHERA	RANJIT KESHARI RAY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/1208/2025	IDDU KHAN @ IDU KHAN	PRASANTA KUMAR ROUTRAY	PAIKMAL /328 /2024	AOD20240000391C202500004
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/1215/2025	RAHAS BIHARI CHHATRIA	TRILOCHAN NANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/1218/2025	KARAN @ SK. GOLAM @ SK. GOLAM IITEZA	DIBYAJYOTI SAHOO	BHADRAK TOWN /810 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/1220/2025	PAPPU SAHANI @ PAPU @ SONU KUMAR SAHANI	ARUN KUMAR BUDHIA	PLANTSITE /895 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/1222/2025	PRADEEP KUMAR JENA	PRASANTA KUMAR JENA	BARKOTE /267 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/1224/2025	JAGABANDHU BARIK	BISWAJIT MOHAPATRA	SORO /1047 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-ABLAPL/1225/2025	KALIA BARIK @ SUSHANTA BARIK	BISWAJIT MOHAPATRA	SORO /1047 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-ABLAPL/1233/2025	BAPUNI DIGAL	MAHES DAS	BALLIGUDA /43 /2024	
		VS	VS	()	

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443	D-ABLAPL/1234/2025	STATE OF ODISHA BABURAM MALIK @ MADHA VS	SATYAJIT MOHAPATRA (2) VS	// TIHIDI /413 /2024 ()	
444	D-ABLAPL/1240/2025	STATE OF ODISHA DROPADI KABI VS	ARIJEET MISHRA VS	// TOMKA /3 /2025 ()	
445	D-ABLAPL/1243/2025	STATE OF ODISHA BIJAYA NARAYAN JENA VS	SUSANTA KUMAR LENKA VS	// INFOVALLY UPD BHUBANESWAR /217 /2024 ()	
446	D-ABLAPL/1250/2025	STATE OF ODISHA SK. MEHAFUZ ALI VS	IMRAN KHAN VS	// TIRTOL /142 /2017 ()	
447	D-ABLAPL/1252/2025	STATE OF ODISHA ASHOK KUMAR DAS VS	MANORANJAN KHATUA VS	// MANGALA BAG /332 /2024 ()	
448	D-ABLAPL/1253/2025	STATE OF ODISHA DHANI @ DHANARAJ PADHAN VS	IPSIT AUROBINDO ACHARYA VS	// BARGARH /595 /2024 ()	
449	D-ABLAPL/1255/2025	STATE OF ODISHA TRIPURARI SAHOO VS	PRIYA RANJAN SINGH VS	// COLLIERY /717 /2024 ()	
450	D-ABLAPL/1256/2025	STATE OF ODISHA SHIBANI SHANKAR @ SIBANI SANKAR PANI VS	KARUNAKAR GAYA VS	// ERASAMA /3 /2025 ()	
451	D-ABLAPL/1257/2025	STATE OF ODISHA TRIPURARI SAHOO VS	PRIYA RANJAN SINGH VS	// COLLIERY /718 /2024 ()	
452	D-ABLAPL/1258/2025	STATE OF ODISHA SAMIR DAS @ SAMIRA DAS VS	ASHUTOSH MISHRA VS	// / /0 ()	
453	D-ABLAPL/1262/2025	STATE OF ODISHA SIBA SETHY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// MAHAKALPARA /257 /2024 () //	

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454	D-ABLAPL/1266/2025	KARTIK BHOI @ KARTIKA BHOI @ KARTIKA SABARARJUNA CHARANA BEHERA VS STATE OF ODISHA	VS	SAINTALA /13 /2025 () //	
455	D-ABLAPL/1267/2025	ANURAG GHOSH VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	RAGHUNATHPALI /699 /2024 () //	
456	D-ABLAPL/1268/2025	RAMACHANDRA MALLICK @ TUNA VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	BALIPATNA /5 /2025 () //	
457	D-ABLAPL/1269/2025	BHAGABAN PRADHAN VS STATE OF ODISHA	AKASHAYA KUMAR SUBUDHI VS	BALIPATNA /2 /2025 () //	
458	D-ABLAPL/1270/2025	BHAGABAN HARIJAN VS STATE OF ODISHA	SHREYANSH RAJGURU VS	BORIGUMMA /262 /2024 () //	
459	D-ABLAPL/1272/2025	MD. SARBAR VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	SAINTALA /553 /2024 () //	
460	D-ABLAPL/1273/2025	MD. JAMIL VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	SAINTALA /553 /2024 () //	
461	D-ABLAPL/1274/2025	MD. AKIB VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	SAINTALA /553 /2024 () //	
462	D-ABLAPL/1276/2025	MD. SARMAD VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	SAINTALA /553 /2024 () //	
463	D-ABLAPL/1278/2025	Y. ANIL KUMAR DORA @ ANIL KUMAR DORA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PURUSHOTTAMPUR /726 /2024 () //	
464	D-ABLAPL/1280/2025	DIPA SINGH @ DIPA DASH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SONEPUR /342 /2024 () //	
465	D-ABLAPL/1281/2025	DEBANARAYAN KHETI	SAROJ KUMAR MISHRA	MANAMUNDA /394 /2024	AOR20220001297C202500010

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		VS	VS	()	
466	D-ABLAPL/1284/2025	STATE OF ODISHA SAMEER NAIK	ASUTOSH TRIPATHY	PALLAHARA /375 /2024	AOR20220001648C202500004
		VS	VS	()	
467	D-ABLAPL/1285/2025	STATE OF ODISHA BIKASH NAHAK	JUGALA KISHORE PANDA	BAIDYANATHPUR /407 /2024	
		VS	VS	()	
468	D-ABLAPL/1286/2025	STATE OF ODISHA MANOJ KUMAR NAYAK @ MANOJ NAYAK	JUGALA KISHORE PANDA	NIMAKHANDI /318 /2024	
		VS	VS	()	
469	D-ABLAPL/1289/2025	STATE OF ODISHA NAMITA DAS	BIKRAM CHANDRA GHADEI	BALIAPAL /150 /2024	
		VS	VS	()	
470	D-ABLAPL/1290/2025	STATE OF ODISHA JITENDRA KUMAR PADHY	RANJAN KUMAR NAYAK	SAMBALPUR VIGILANCE /35 /2024	
		VS	VS	()	
471	D-ABLAPL/1292/2025	STATE OF ODISHA(VIG.) BANESWAR SATPATHY	ASUTOSH TRIPATHY	INFOCITY PS /607 /2024	AOR20220001648C202500003
		VS	VS	()	
472	D-ABLAPL/1294/2025	STATE OF ODISHA RASMI RANJAN PATRA @ RASHMI RANJAN PATRA	ANAND PRAKASH DAS	GOBINDAPUR /256 /2024	
		VS	VS	()	
473	D-ABLAPL/1295/2025	STATE OF ODISHA AJAY KUMAR OJHA	PRAFULLA KUMAR JENA	BHADRAK RURAL /483 /2024	
		VS	VS	()	
474	D-ABLAPL/1305/2025	STATE OF ODISHA PRAKASH SETHY	SURYAKANTA DWIBEDI	CHOUDWAR /670 /2024	
		VS	VS	()	
475	D-ABLAPL/1309/2025	STATE OF ODISHA PRASANNA @ PRASNA RANA	PRAJIT KUMAR PRADHAN	KISHORENAGAR (ANUGUL) /2 /2025	
		VS	VS	()	
476	D-ABLAPL/1314/2025	STATE OF ODISHA ANTARYAMI PRADHAN	ASHUTOSH MISHRA	/ /0	
		VS	VS	()	

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477	D-ABLAPL/1319/2025	STATE OF ODISHA PRADEEP KUMAR MOHANTY VS	DEBA PRASAD DAS VS	// CUTTACK VIGILANCE /33 /2024 ()	
478	D-ABLAPL/1322/2025 ABLAPL/534/2025	STATE OF ODISHA(VIG.) LILY AGARWAL VS	ASUTOSH MOHANTY VS	// CDA-II /4 /2025 ()	
479	D-ABLAPL/1323/2025 ABLAPL/535/2025	STATE OF ODISHA DEEPAK AGARWAL VS	ASUTOSH MOHANTY VS	// CDA-II /4 /2025 ()	
480	D-ABLAPL/1324/2025	STATE OF ODISHA DEBABRATA DAS VS	DEBASIS MISHRA VS	// BAMBARI /251 /2024 ()	AOR20230001300C202500004
481	D-ABLAPL/1327/2025	STATE OF ODISHA AJAYA@JITU NAIK VS	OM PRAKASH SARAN VS	// MOTANGA /152 /2024 ()	AOR20220000371C202500018
482	D-ABLAPL/1328/2025	STATE OF ODISHA SANTANU KUMAR NAIK VS	ASHOK KUMAR PRADHAN VS	// TARASINGI /404 /2024 ()	AOR20220001591C202500002
483	D-ABLAPL/1332/2025	STATE OF ODISHA LAXMI DAS VS	SMRUTI RANJAN ROUT VS	// DERABIS /134 /2023 ()	
484	D-ABLAPL/1334/2025	STATE OF ODISHA BISWAJIT BEHERA @ RUDUNU BEHERA VS	SMRUTI RANJAN ROUT VS	// BIRIDI PS /1 /2025 ()	
485	D-ABLAPL/1336/2025	STATE OF ODISHA HADIA @ KANHU CHARAN SETHY VS	PRADIPTA BEURA VS	// //0 ()	
486	D-ABLAPL/1338/2025	STATE OF ODISHA SUJATA MALLICK VS	SURYASNATA MOHAPATRA VS	// TOMANDO /111 /2024 ()	
487	D-ABLAPL/1341/2025	STATE OF ODISHA MINU DAS VS	AMULYA RATNA PANDA VS	// SAHADEV KHUNTA /7 /2025 ()	
		STATE OF ODISHA		//	

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488	D-ABLAPL/1343/2025	SIBA MUDULI VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /284 /2022 () //	
489	D-ABLAPL/1344/2025	GIVOSAN PADAL @ GIBSON PADAL @ GIVSON PADAM VS STATE OF ODISHA	AMULYA RATNA PANDA VS	POTTANGI /24 /2023 () //	
490	D-ABLAPL/1347/2025	KAMALAKANTA JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /388 /2019 () //	
491	D-ABLAPL/1353/2025	SHARMISTHA ROUT VS STATE OF ODISHA	ASIT KUMAR JENA VS	NIHALPRASAD /250 /2024 () //	
492	D-ABLAPL/1354/2025	LALIT MALIK @ LALIT KUMAR MALIK VS STATE OF ODISHA	BIBHUTI BHUSAN PANDA VS	KENDRAPARA SADAR /130 /2023 () //	
493	D-ABLAPL/1363/2025	AKULI CHANDRA GURU @ AKULI GURU VS STATE OF ODISHA	ABHISHEK MOHANTY VS	BIRIDI PS /1 /2025 () //	
494	D-ABLAPL/1366/2025	RAJA BEHERA VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	DHENKANAL SADAR /8 /2025 () //	AOD20240000612C202500001
495	D-ABLAPL/1371/2025	ABHIMANYU RANA VS STATE OF ODISHA	DILLIP KUMAR PATTANAYAK VS	DEOGARH /9 /2025 () //	
496	D-ABLAPL/1374/2025	MAMATA JAGADALA VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	BOLANGIR SADAR /532 /2024 () //	
497	D-ABLAPL/1380/2025	BHANJA GOCHHAYAT VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	BANTALA /252 /2024 () //	
498	D-ABLAPL/1382/2025	AKASH BAG VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH TOWN /8 /2025 () //	
499	D-ABLAPL/1386/2025	BIKASH HANS	DHIRENDRA KUMAR MOHAPATRA	SUNDARGARH TOWN /8 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
500	D-ABLAPL/1390/2025	RAS BIHARI DAS @ RAJ BIHARI DAS @ CHIKEN BARGOURI MOHAN RATH		CUTTACK SADAR /21 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
501	D-ABLAPL/1391/2025	JITENDRA KUMAR SAHU @ KUNA	RAMANI KANTA PATTANAIAK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
502	D-ABLAPL/1393/2025	SARBESWAR PANDA	MANOJ KUMAR DASH	BARI RAMACHANDRAPUR /645 /2024	AOR20230000513C202500001
		VS	VS	()	
		STATE OF ODISHA		//	
503	D-ABLAPL/1395/2025	SARAT KUMAR SASMAL	YUVRAJ PAREKH	BALIKUDA /9 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
504	D-ABLAPL/1396/2025	KISHOR BISWAL	MANOJ KUMAR DASH	BOLAGARH P.S. /282 /2024	AOR20230000513C202500002
		VS	VS	()	
		STATE OF ODISHA		//	
505	D-ABLAPL/1401/2025	ANANDA CHANDRA SAHOO	SUBODH KUMAR MOHANTY	GANIA /2 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
506	D-ABLAPL/1405/2025	DILLIP KUMAR AGRAWAL @ TAPPU KUMAR AGRAWAL @ NIHOTRA SAHU		RAJGANGPUR /583 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
507	D-ABLAPL/1406/2025	SATYAJIT PATRA	MANAS KUMAR CHAND	MAHILA P.S.(BBSR) /84 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
508	D-ABLAPL/1409/2025	GOUTAM BEHERA	MANAS KUMAR CHAND	BEGUNIA P.S. /338 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
509	D-ABLAPL/1411/2025	KRUSHNA CHANDRA BALIARSINGH	ACHYUTANANDA PATTANAIAK	BHARATPUR PS /740 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
510	D-ABLAPL/1413/2025	KULAMANI SASMAL	YUVRAJ PAREKH	BALIKUDA /9 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :13/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-ABLAPL/1414/2025	STATE OF ODISHA MANIA MACHHUA @ MANI MACHHUA VS	ACHYUTANANDA PATTANAIK VS	// RANPUR /92 /2024 ()	
512	D-ABLAPL/1418/2025	STATE OF ODISHA JANGYA PALEI @ JAGYAN VS	BEDA PRAKASH PANDA VS	// KHALLIKOTE /3 /2025 ()	
513	D-ABLAPL/1422/2025	STATE OF ODISHA SUDARSHAN SASMAL VS	YUVRAJ PAREKH VS	// BALIKUDA /9 /2025 ()	
514	D-ABLAPL/1423/2025	STATE OF ODISHA HRUSHIKESH MALIK @ HRUSHI MALIKA VS	APARESH BHOI VS	// AUL /332 /2022 ()	
515	D-ABLAPL/1425/2025	STATE OF ODISHA TUNA MALLICK @ RAMACHANDRA MALLICK VS	SAPAN KUMAR LENKA VS	// BALIPATNA /5 /2025 ()	
516	D-ABLAPL/1426/2025	STATE OF ODISHA SK. SAHID @ RAJU @ SK. SAYEED QUADRY VS	BIBHUTI RANJAN MOHANTY VS	// PURUNABAZAR /354 /2024 ()	
517	D-ABLAPL/1436/2025	STATE OF ODISHA BALIA @ RAJESH SENAPATI VS	PRAKASH KUMAR SAMAL VS	// TIGIRIA /286 /2024 ()	
518	D-ABLAPL/1445/2025	STATE OF ODISHA ANIL @ ANIRUDHA PRUSTY VS	PRASANT KUMAR BARIK VS	// TIHIDI /517 /2024 ()	
519	D-ABLAPL/1446/2025	STATE OF ODISHA PRATAP BEHERA VS	PRASANTA KUMAR BARIK VS	// SABARANG /324 /2024 ()	
520	D-ABLAPL/1447/2025	STATE OF ODISHA BIRAJA SANKAR DAS @ BIRAJA VS	BIBHUTI RANJAN MOHANTY VS	// / /0 ()	
521	D-ABLAPL/1448/2025	STATE OF ODISHA PRADEEP BEHERA @ BAPINA VS	PRASANTA KUMAR BARIK VS	// / /0 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :13/01/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPC(OAC)/1513/2019 WPC(OAC)/1513/2019	JAGANNATH BEHERA MP		1/2025
2	D-RFA/252/2006 RFA/252/2006	KRUSHAKBANDHU AGENCY MP	TANMAY MISHRA	2/2025
3	D-ARBA/20663/2024 ARBA/6/2024	PRAKASH KUMAR ROUT MP	SRIPADA SANDEEP	2/2025
4	D-ARBP/1647/2025 ARBP/ /	TECHMA ENGINEERING ENTERPRISES PVT.LTD. MP	DEBIPRAJ MOHANTY	2/2025
5	D-RFA/252/2006 RFA/252/2006	KRUSHAKBANDHU AGENCY MP	M/S.MANOJ KU.MISHRA	3/2025
6	D-RFA/252/2006 RFA/252/2006	KRUSHAKBANDHU AGENCY MP	M/S.MANOJ KU.MISHRA	4/2025
7	D-TRPCRL/1440/2025 TRPCRL/ /	SHASHADHAR PANDA MP	RABI NARAYAN BEHERA	5/2025
8	D-JCRLA/8022/2024 JCRLA/38/2024	HIMANSHU BHANDARI MP	ADV.	10/2025
9	D-JCRLA/8022/2024 JCRLA/38/2024	HIMANSHU BHANDARI MP	ADV.	11/2025
10	D-SA/49/2002 SA/49/2002	SADHU CHARAN BHANJA MP	M/S.S.D.DAS,D.R.SAMANTRAY	13/2025
11	D-SA/258/1981 SA/258/1981	MADHUSUDAN MP	M/S.M.M.SAHU, M/S.SWARUP KU. PATTNAIK,G.M.RATH,S.S.PADHY,N	14/2025
12	D-CRLMP/25908/2024 CRLMP/1277/2024	DR. AMRESH PATI MP	RABINDRA KUMAR PRUSTY	14/2025
13	D-CRLMP/39383/2024 CRLMP/63/2025	BISHNUPRIYA NAYAK @ PATSANI MP	S.N.B.RAY	15/2025
14	D-TRP(C)/1519/2025 TRP(C)/ /	MOHINI PANIGRAHY @ MONALISHA PANIGRAHY MP	KRISHNA KUMAR PANDA	15/2025
15	D-CRLMP/38740/2024 CRLMP/67/2025	CHINMAYA OJHA MP	NETRANANDA BISWAL	16/2025
16	D-TRP(C)/1543/2025 TRP(C)/ /	TRUPTI RANI NAYAK MP	KARUNAKAR GAYA	16/2025
17	D-RVWPET/52074/2024 RVWPET/13/2025	SUSHIL KUMAR KAR MP	SWAPNA KUMAR OJHA	17/2025
18	D-RVWPET/1722/2025 RVWPET/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK , A.G.A	18/2025
19	D-CONTC/387/2025 CONTC/ /	SUSIL KUMAR BARAL MP	ADV.	18/2025
20	D-RVWPET/1722/2025 RVWPET/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK , A.G.A	19/2025
21	D-CONTC/53439/2024 CONTC/ /	KUSHADHWAJA BEHERA MP	AMIT KUMAR NATH	19/2025
22	D-CONTC/53433/2024 CONTC/ /	NIRANJAN JENA MP	AMIT KUMAR NATH	20/2025
23	D-CMAPL/51055/2024 CMAPL/437/2024	THE DIVISIONAL MANAGER , M/S. ORIENTAL INSURANCE CO. LTD. SAMBALPUR MP	SANJAY KUMAR SINGH	20/2025
24	D-CONTC/53441/2024 CONTC/ /	AKSHYA KUMAR JENA MP	AMIT KUMAR NATH	21/2025
25	D-CMAPL/1638/2025 CMAPL/ /	DAMBARUDHAR PRADHAN MP	JAYANT KUMAR RATH (SR. ADV.)	21/2025
26	D-CMAPL/40/2025	ER DEBASHISHA HOTA	IN PERSON	

	CMAPL/ /	MP		22/2025
27	D-CMAPL/38524/2024	MAHENDRA GIRI	SAIBRATA RATH	
	CMAPL/281/2024	MP		23/2025
28	D-MATA/1355/2025	SUSHREE SMITA ROUT	SATYABRATA MOHANTY	
	MATA/18/2025	MP		24/2025
29	D-CMAPL/44710/2024	RAMBHABATI DAS @ RAMBHA DAS	ADV.SURYAKANTA DASH	
	CMAPL/399/2024	MP		24/2025
30	D-CMAPL/44710/2024	RAMBHABATI DAS @ RAMBHA DAS	ADV.SURYAKANTA DASH	
	CMAPL/399/2024	MP		25/2025
31	D-MATA/1624/2025	RITIKA NANDA	SAILABALA JENA	
	MATA/ /	MP		25/2025
32	D-MATA/1624/2025	RITIKA NANDA	SAILABALA JENA	
	MATA/ /	MP		26/2025
33	D-CMAPL/44710/2024	RAMBHABATI DAS @ RAMBHA DAS	ADV.SURYAKANTA DASH	
	CMAPL/399/2024	MP		26/2025
34	D-MATA/50357/2024	KSHYANA PRAVA PATTANAİK	SAIBRATA RATH	
	MATA/428/2024	MP		27/2025
35	D-RPFAM/49413/2024	BRAHMANANDA NAIK	BHARATI DASH	
	RPFAM/360/2024	MP		29/2025
36	D-CRLREV/324/2018	SHASHANKA SEKHAR DAS	P.C.NAYAK,S.K.ROUT,A.K.PATRI,N.MADHAB PRAHARAJ,S.MOHANTY	
	CRLREV/324/2018	MP		31/2025
37	D-FAO/1607/2025	PRAMILA SAHU	NIRANJAN LENKA	
	FAO/ /	MP		31/2025
38	D-CRLREV/38004/2024	HARISH CHHURA	TIRTH KUMAR SAHU	
	CRLREV/ /	MP		32/2025
39	D-FAO/1699/2025	MANAGING COMMITTEE OF SULOCHANAPRODUBARKHURHISCHOOL,BRASORE		
	FAO/ /	MP		32/2025
40	D-CRLREV/1340/2025	LOKESWAR BAG	SUSHANTA KUMAR JOSHI	
	CRLREV/ /	MP		33/2025
41	D-CRLREV/38004/2024	HARISH CHHURA	TIRTH KUMAR SAHU	
	CRLREV/ /	MP		34/2025
42	D-CRLREV/1351/2025	PADMINI DAS	SUSAMA RANI SAHOO	
	CRLREV/ /	MP		35/2025
43	D-BLAPL/28086/2024	KHAMSING @ POTI ROUT		
	BLAPL/9734/2024	MP		44/2025
44	D-BLAPL/29015/2024	NAGA @ SAGAR @ TILU SETHI	MANAS KUMAR CHAND	
	BLAPL/9870/2024	MP		45/2025
45	D-BLAPL/35574/2024	RAHUL DAS PANKA @ RAHUL DAS PANIKI	ANILU KHANSAMA	
	BLAPL/12002/2024	MP		46/2025
46	D-BLAPL/14480/2024	JOGINDRA SUNA @ JAGINDRA SUNA		
	BLAPL/5087/2024	MP		47/2025
47	D-BLAPL/15799/2024	ABDUL KAYOUN KHAN		
	BLAPL/5428/2024	MP		48/2025
48	D-BLAPL/35326/2024	MUNA SAHOO		
	BLAPL/11958/2024	MP		49/2025
49	D-BLAPL/35607/2024	KUNA SAHOO		
	BLAPL/11965/2024	MP		50/2025
50	D-BLAPL/39175/2024	JITENDRA @ JEETENDRA SAHOO		
	BLAPL/36/2025	MP		51/2025
51	D-BLAPL/1394/2025	CHITARANJAN BEHERA	SOUMYA RANJAN DAS	
	BLAPL/ /	MP		52/2025
52	D-BLAPL/9640/2024	RAJEEV LOCHAN DAS	BIBHUTI BHUSAN MISHRA	
	BLAPL/3078/2024	MP		53/2025
53	D-RSA/24650/2024	MAMATA PATRA	SAMIR KUMAR MISHRA, SR.ADV.	
	RSA/181/2024	MP		67/2025
54	D-RSA/227/2016	SABITRI PRADHAN	M/S.SAMIR KU.MISHRA	
	RSA/227/2016	MP		68/2025
55	D-RSA/52332/2024	NARASINGH RANA	SAMIR KUMAR MISHRA(SR. ADV.)	
	RSA/ /	MP		69/2025
56	D-CMP/54539/2024	GOLAP CHANDRA PATEL	PABITRA KUMAR NAYAK	
	CMP/58/2025	MP		69/2025
57	D-RSA/24650/2024	MAMATA PATRA	SAMIR KUMAR MISHRA, SR.ADV.	
	RSA/181/2024	MP		70/2025

58	D-CMP/53015/2024 CMP/44/2025	RADHANATH TRIPATHY MP	GHANASHYAM MUDULI	70/2025
59	D-RSA/161/2014 RSA/161/2014	MUKUNDA BISWAL MP	M/S.MISS MAMATA MISHRA	71/2025
60	D-CMP/49093/2024 CMP/52/2025	LAXMINARAYAN MAHARANA MP	SANJEEV UDGATA	71/2025
61	D-CMP/55212/2024 CMP/53/2025	BAIDHAR BEHERA MP	SATYA NARAYAN MISHRA 4	72/2025
62	D-RSA/52311/2024 RSA/23/2025	ROHITA MALLA@ROHITA KUMAR MALLA MP	SAMIR KUMAR MISHRA, (SR. ADV.)	72/2025
63	D-RSA/24402/2024 RSA/177/2024	BHARATA PANDA@BHARATA CHARAN PANDA MP	SURYAKANTA KUMAR SATAPATHY	73/2025
64	D-CMP/55212/2024 CMP/53/2025	BAIDHAR BEHERA MP	SATYA NARAYAN MISHRA 4	73/2025
65	D-RSA/162/2020 RSA/162/2020	MINAKSHI SAHOO MP		74/2025
66	D-CMP/52597/2024 CMP/59/2025	LAXMIDHAR SAMANTARAY MP	MANAS RANJAN DHAL	74/2025
67	D-RSA/54493/2024 RSA/24/2025	SUNDARI PARIDA MP	SURYAKANTA DASH	75/2025
68	D-ABLAPL/36354/2024 ABLAPL/13836/2024	MIR BICKY @ MIR BIKY MP		105/2025
69	D-ABLAPL/31963/2024 ABLAPL/11992/2024	KANHU CHARAN SETHI MP		106/2025
70	D-ABLAPL/37231/2024 ABLAPL/14325/2024	NIRANJAN SETHI @ BAPI MP		107/2025
71	D-ABLAPL/21441/2024 ABLAPL/7636/2024	GANGADHAR NAYAK MP		108/2025
72	D-ABLAPL/19122/2024 ABLAPL/6780/2024	BISWARANJAN BEHERA MP		109/2025
73	D-ABLAPL/32603/2024 ABLAPL/12593/2024	BABU @SK. ISTAK MP	UPENDRA KUMAR PANDEY	110/2025
74	D-ABLAPL/18945/2024 ABLAPL/6699/2024	DILLIP @ DILIP DAS MP		111/2025
75	D-ABLAPL/14440/2023 ABLAPL/14440/2023	MANA KHILA MP		112/2025
76	D-ABLAPL/39392/2024 ABLAPL/32/2025	DORA @ AJIT KUMAR BISWAL MP		113/2025
77	D-ABLAPL/38752/2024 ABLAPL/14938/2024	SUBHASMITA PARIJA MP		114/2025
78	D-ABLAPL/7425/2020 ABLAPL/7425/2020	MANOJ BEHERA @ MALAYA KHILLAR MP	ASUTOSH TRIPATHY	115/2025
79	D-ABLAPL/27648/2024 ABLAPL/10151/2024	BUDHADEBA JENA MP		116/2025
80	D-ABLAPL/35770/2024 ABLAPL/13813/2024	ABINASH MOHANTA MP		117/2025
81	D-ABLAPL/515/2025 ABLAPL/239/2025	CHINMAYA MOHAPATRA MP		118/2025
82	D-ABLAPL/24819/2024 ABLAPL/9874/2024	NARENDRA KUMAR SAHU @ NARENDRA MP	SIRMA SANKAR NAYAK	119/2025
83	D-ABLAPL/21184/2024 ABLAPL/8122/2024	SATYABRATA MAHAKUD MP		120/2025
84	D-ABLAPL/38279/2024 ABLAPL/14680/2024	BADAL SINGH MP		121/2025
85	D-ABLAPL/35870/2024 ABLAPL/13684/2024	MAHAMAMAD NAIM MP		122/2025
86	D-ABLAPL/136/2025 ABLAPL/238/2025	PRASANT KUMAR SAMAL MP		123/2025
87	D-CRLMC/1223/2025 CRLMC/205/2025	BICHIA JENA @ BICHITRA KUMAR JENA MP	AMITABH MISHRA	149/2025
88	D-CRLMC/1223/2025 CRLMC/205/2025	BICHIA JENA @ BICHITRA KUMAR JENA MP	AMITABH MISHRA	150/2025
89	D-CRLMC/1228/2025	BIJAYA JENA @ BIJAY KUMAR JENA	AMITABH MISHRA	

	CRLMC/204/2025	MP		151/2025
90	D-CRLMC/1228/2025	BIJAYA JENA @ BIJAY KUMAR JENA	AMITABH MISHRA	
	CRLMC/204/2025	MP		152/2025
91	D-CRLMC/1231/2025	ARCHANA JENA	SATYAJIT MOHAPATRA	
	CRLMC/196/2025	MP		153/2025
92	D-CRLMC/33868/2024	INAYAT KHAN @ DISCO@ ANAYAT QUADRI	DEEPA NARAYAN ROUT	
	CRLMC/4418/2024	MP		154/2025
93	D-CRLMC/2855/2023	DURLABA@DURLAVA KUMAR SAHOO	BISWARANJAN DALAI	
	CRLMC/2855/2023	MP		155/2025
94	D-CRLMC/1287/2025	A.JAGANATH DORA	NRUSINGHA NANDA MOHAPATRA	
	CRLMC/ /	MP		156/2025
95	D-CRLMC/1293/2025	SRIKANTA CHARAN ROUT	CHITTA RANJAN PATTNAIK	
	CRLMC/ /	MP		157/2025
96	D-CRLMC/690/2025	KRUPASINDHU GAHAN	TIRTH KUMAR SAHU	
	CRLMC/201/2025	MP		158/2025
97	D-CRLMC/887/2025	RAVIN JHUNJHUNWALA	TIRTH KUMAR SAHU	
	CRLMC/ /	MP		159/2025
98	D-CRLMC/800/2025	PRAVEEN REEHL	TIRTH KUMAR SAHU	
	CRLMC/192/2025	MP		160/2025
99	D-CRLMC/685/2025	PRAVEEN REEHL	TIRTH KUMAR SAHU	
	CRLMC/135/2025	MP		161/2025
100	D-CRLMC/39367/2024	NAMITA DAS	LINGARAJ SARANGI	
	CRLMC/180/2025	MP		162/2025
101	D-CRLMC/39344/2024	PRIYABRATA PATTANAİK	LINGARAJ SARANGI	
	CRLMC/177/2025	MP		163/2025
102	D-CRLMC/38799/2024	ASUPRIT MOHANTY	LINGARAJ SARANGI	
	CRLMC/175/2025	MP		164/2025
103	D-CRLMC/38180/2024	PRABINA@LAXMIDHAR MUDULI@ PRABINSAHUKUMAR MISHRA		
	CRLMC/173/2025	MP		165/2025
104	D-CRLMC/690/2025	KRUPASINDHU GAHAN	TIRTH KUMAR SAHU	
	CRLMC/201/2025	MP		166/2025
105	D-CRLMC/36752/2024	DUSMANTA PRADHAN	HAREKRUSHNA DASH	
	CRLMC/4721/2024	MP		167/2025
106	D-CRLA/1232/2025	MAHESWAR MUTHAMAJHI	MAHES DAS	
	CRLA/ /	MP		168/2025
107	D-CRLMC/887/2025	RAVIN JHUNJHUNWALA	TIRTH KUMAR SAHU	
	CRLMC/ /	MP		168/2025
108	D-CRLA/1232/2025	MAHESWAR MUTHAMAJHI	MAHES DAS	
	CRLA/ /	MP		169/2025
109	D-CRLMC/38189/2024	HANTAL MANGAL @ MANGAL HANTAL	AJAYA KUMAR PRADHAN	
	CRLMC/171/2025	MP		169/2025
110	D-CRLMC/39338/2024	KAUSHIK MANDAL	LINGARAJ SARANGI	
	CRLMC/156/2025	MP		170/2025
111	D-CRLA/1210/2025	RABINDRA BEHERA@RABINDRA KUMAR BEHERA	DEEPA NARAYAN ROUT	
	CRLA/ /	MP		170/2025
112	D-CRLMC/38836/2024	LOKANATH BEHERA	BIDYADHAR MANSING	
	CRLMC/155/2025	MP		171/2025
113	D-CRLA/1245/2025	BHOLANATH MANDAL	UMAKANTA BARIK	
	CRLA/ /	MP		171/2025
114	D-CRLMC/38679/2024	LAXMAN KUMAR PRADHAN	TUKUNA KUMAR MISHRA	
	CRLMC/154/2025	MP		172/2025
115	D-CRLA/629/2022	FUNU@JOGESWAR@JOGESWAR MEHER	ANIRUDHA DAS	
	CRLA/629/2022	MP		172/2025
116	D-CRLMC/1333/2025	MALAYA KUMAR DASH	ANIRUDHA DAS	
	CRLMC/ /	MP		173/2025
117	D-CRLA/1245/2025	BHOLANATH MANDAL	UMAKANTA BARIK	
	CRLA/ /	MP		173/2025
118	D-CRLMC/38135/2024	SAROJ KUMAR SENAPATI	SAPAN KUMAR LENKA	
	CRLMC/151/2025	MP		174/2025
119	D-CRLA/1263/2025	DEEPAK BARIK @ DIPAK KUMAR BARIK	DEEPAK KU SAHOO	
	CRLA/ /	MP		174/2025
120	D-CRLMC/1339/2025	BHASKAR KAR	KRUSHNA CHANDRA RATH	
	CRLMC/ /	MP		175/2025

121	D-CRLA/1263/2025 CRLA/ /	DEEPAK BARIK @ DIPAK KUMAR BARIK DEEPAK KU SAHOO MP		175/2025
122	D-CRLMC/39219/2024 CRLMC/149/2025	ASHISH KUMAR ROUT MP	SIBA PRASAD SAHOO	176/2025
123	D-CRLA/1296/2025 CRLA/ /	ANUSHYA SAHOO @ ANUSAYA SAHOO MP	SURESH KUMAR JENA	176/2025
124	D-CRLA/1318/2025 CRLA/ /	DILIP MAHAKUD MP	SUSAMA RANI SAHOO	177/2025
125	D-CRLMC/1346/2025 CRLMC/ /	MALAYA KUMAR DASH MP	ANIRUDHA DAS	177/2025
126	D-CRLA/1318/2025 CRLA/ /	DILIP MAHAKUD MP	SUSAMA RANI SAHOO	178/2025
127	D-CRLMC/38226/2024 CRLMC/4828/2024	SAURIN BHATT@SAURIN G BHATT MP	CHANDANA TRIPATHY	178/2025
128	D-CRLA/179/2019 CRLA/179/2019	SADASHIV BHUYAN MP	ABHAYA KUMAR SHARMA, BISWORANJAN SWAIN, A.BHUYAN, P.N.	179/2025
129	D-CRLMC/1352/2025 CRLMC/ /	JAGDISH BISWAL MP	BIJAYA KUMAR RAGADA	179/2025
130	D-CRLA/1357/2025 CRLA/ /	ASWINI MAHAKUR @ THATU MP	BIJAYA KUMAR RAGADA	180/2025
131	D-CRLMC/39039/2024 CRLMC/146/2025	CHINMAYA KUMAR MOHAPATRA @ LULKOUSIK ANANDA GURU MP		180/2025
132	D-CRLA/1357/2025 CRLA/ /	ASWINI MAHAKUR @ THATU MP	BIJAYA KUMAR RAGADA	181/2025
133	D-CRLMC/38939/2024 CRLMC/140/2025	DHRUBA CHARAN BAL MP	DEEPAK KUMAR SAMANTARAY	181/2025
134	D-CRLA/1379/2025 CRLA/ /	RADHA @ SUKURI JENA MP	SUKANTA KUMAR NAYAK	182/2025
135	D-CRLMC/38868/2024 CRLMC/138/2025	PITAMBAR MOHALIK MP	J.K.MISHRA 2	182/2025
136	D-CRLMC/38409/2024 CRLMC/4838/2024	GIRIJA PRASAD MOHANTY MP		183/2025
137	D-CRLA/1379/2025 CRLA/ /	RADHA @ SUKURI JENA MP	SUKANTA KUMAR NAYAK	183/2025
138	D-CRLMC/1381/2025 CRLMC/ /	KANHA @ PADMA LOCHAN MOHANTY MP	ASHOK KUMAR BEHERA	184/2025
139	D-CRLA/1385/2025 CRLA/ /	DEBANNADA PATRA MP	TARA PRASAD MOHAPATRA	184/2025
140	D-MACA/332/2025 MACA/ /	D.M., NATIONAL INSURANCE CO.LTD., CUPRAKOD MP	PRANAV KUMAR TRIPATHY	184/2025
141	D-MACA/102/2025 MACA/ /	MINKI @ MENKI PRADHAN MP	AKSHYANGSHU SEKHAR NANDY	185/2025
142	D-CRLA/1385/2025 CRLA/ /	DEBANNADA PATRA MP	TARA PRASAD MOHAPATRA	185/2025
143	D-CRLMC/1383/2025 CRLMC/ /	SUSHANT NAIK MP	AKSHAYA KUMAR NAYAK	185/2025
144	D-MACA/1605/2025 MACA/ /	ORIENTAL INSURANCE CO.LTD., DEOGARH MP	SOMNATH ROY	186/2025
145	D-CRLMC/33901/2024 CRLMC/4326/2024	KABUL @ LAXMAN KHORA @ KABULA KHORA MP		186/2025
146	D-CRLA/1389/2025 CRLA/ /	CHAPA @ LAXMAN MARNDI MP	TARA PRASAD MOHAPATRA	186/2025
147	D-CRLMC/1388/2025 CRLMC/ /	CHAKANANDA KAMPA MP	SUSANTA KUMAR MISHRA	187/2025
148	D-CRLA/1389/2025 CRLA/ /	CHAPA @ LAXMAN MARNDI MP	TARA PRASAD MOHAPATRA	187/2025
149	D-MACA/54641/2024 MACA/ /	C.R.M.,T.P.HUB, M/S ORIENTAL INSURANCE MP	HEMANT KUMAR KHORATA	187/2025
150	D-MACA/252/2025 MACA/ /	ORIENTAL INSURANCE CO. LTD., KORAPUT MP	HEMANT KUMAR KHORATA	188/2025
151	D-CRLMC/1397/2025 CRLMC/ /	BANOJAMANJARI DAS MP	HEMANT KU. TRIPATHY	188/2025
152	D-CRLA/1389/2025	CHAPA @ LAXMAN MARNDI	TARA PRASAD MOHAPATRA	

	CRLA/ /	MP		188/2025
153	D-CRLMC/37614/2024	GOLA @ GOLEKH NAHAK		
	CRLMC/4815/2024	MP		189/2025
154	D-CRLA/210/2017	KISU@KISAN CHANDRA MISHRA@PRAVASH CHANDRA KUMAR PARIDA,M/S. MANAS CHAND,R.R.MISHRA,K.M		
	CRLA/210/2017	MP		189/2025
155	D-MACA/394/2020	THE DIVISIONAL MANAGER, SRIRAM GENERAL INSURANCE COMPANY LTD.		
	MACA/394/2020	MP		189/2025
156	D-CRLA/1410/2025	ANIL KUMAR SAHU @ ANIL SAHU	ADITI HOTA	
	CRLA/ /	MP		190/2025
157	D-CRLMC/1412/2025	DURGA PRASAD NAYAK	MANAS KUMAR CHAND	
	CRLMC/ /	MP		190/2025
158	D-MACA/983/2025	MANAGER, NATIONAL INSURANCE CO. LTD., BANGALORE	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		190/2025
159	D-MACA/1656/2025	B.M., ORIENTAL INSURANCE CO.LTD., BANGALORE	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		191/2025
160	D-CRLMC/1416/2025	JITRAMAYEE DAS	DIGAMBARA MISHRA	
	CRLMC/ /	MP		191/2025
161	D-CRLA/1410/2025	ANIL KUMAR SAHU @ ANIL SAHU	ADITI HOTA	
	CRLA/ /	MP		191/2025
162	D-CRLMC/1417/2025	SANTOSH KUMAR NAYAK	SANJAYA NARAYAN SAHOO	
	CRLMC/ /	MP		192/2025
163	D-MACA/1656/2025	B.M., ORIENTAL INSURANCE CO.LTD., BANGALORE	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		192/2025
164	D-CRLA/1419/2025	KARTIKA BISWAL @ MANGI	BISHNU PRASAD PRADHAN	
	CRLA/ /	MP		192/2025
165	D-CRLMC/1421/2025	ACHUTHA @ ACHYUT MANDAL @ MONDAL	LALIT KUMAR MAHARANA	
	CRLMC/ /	MP		193/2025
166	D-MACA/53060/2024	M/S. ORIENTAL INSURANCE CO. LTD., BANGALORE	KUMAR NATH	
	MACA/ /	MP		193/2025
167	D-CRLA/1419/2025	KARTIKA BISWAL @ MANGI	BISHNU PRASAD PRADHAN	
	CRLA/ /	MP		193/2025
168	D-CRLMC/1421/2025	ACHUTHA @ ACHYUT MANDAL @ MONDAL	LALIT KUMAR MAHARANA	
	CRLMC/ /	MP		194/2025
169	D-MACA/54937/2024	MAHESH CHANDRA MOHANTY	DIBYA CHARAN SWAIN	
	MACA/ /	MP		194/2025
170	D-CRLMC/1427/2025	VISHAL TEKRIWAL@VISHAL TEKRIWAL	ANUPAM DASH	
	CRLMC/ /	MP		195/2025
171	D-MACA/54941/2024	PURUSOTTAM MOHANTY	DIBYA CHARAN SWAIN	
	MACA/ /	MP		195/2025
172	D-MACA/54941/2024	PURUSOTTAM MOHANTY	DIBYA CHARAN SWAIN	
	MACA/ /	MP		196/2025
173	D-CRLMC/1428/2025	ANUP GHOSH @ ANUP KUMAR GHOSE	LALIT KUMAR MAHARANA	
	CRLMC/ /	MP		196/2025
174	D-MACA/1672/2025	B.M., ORIENTAL INSURANCE CO.LTD., BANGALORE	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		197/2025
175	D-CRLMC/1433/2025	SEFALI MANSINGH	PRAVASH CHANDRA JENA	
	CRLMC/ /	MP		197/2025
176	D-MACA/54944/2024	ABHIJIT DAS	DIBYA CHARAN SWAIN	
	MACA/ /	MP		198/2025
177	D-CRLMC/1444/2025	PRATAP CHANDRA PADHI	GANGADHAR SAMAL	
	CRLMC/ /	MP		198/2025
178	D-MACA/54944/2024	ABHIJIT DAS	DIBYA CHARAN SWAIN	
	MACA/ /	MP		199/2025
179	D-MACA/54946/2024	JYOTIRMAYEE ACHARYA	DIBYA CHARAN SWAIN	
	MACA/ /	MP		200/2025
180	D-MACA/1672/2025	B.M., ORIENTAL INSURANCE CO.LTD., BANGALORE	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		201/2025
181	D-MACA/54946/2024	JYOTIRMAYEE ACHARYA	DIBYA CHARAN SWAIN	
	MACA/ /	MP		202/2025
182	D-MACA/54950/2024	PURUSOTTAM NAYAK	DIBYA CHARAN SWAIN	
	MACA/ /	MP		203/2025
183	D-MACA/54950/2024	PURUSOTTAM NAYAK	DIBYA CHARAN SWAIN	
	MACA/ /	MP		204/2025

184	D-MACA/54952/2024 MACA/ /	HEMANTA KUMAR DAS MP	DIBYA CHARAN SWAIN	205/2025
185	D-MACA/54952/2024 MACA/ /	HEMANTA KUMAR DAS MP	DIBYA CHARAN SWAIN	206/2025
186	D-MACA/1685/2025 MACA/ /	D.M., ORIENTAL INSURANCE CO.LTD., CUTTACK MP	PRASANTA KUMAR MAHALI	207/2025
187	D-MACA/1685/2025 MACA/ /	D.M., ORIENTAL INSURANCE CO.LTD., CUTTACK MP	PRASANTA KUMAR MAHALI	208/2025
188	D-MACA/37077/2024 MACA/935/2024	NEW INDIA ASSURANCE CO.LTD.,CUTTACK MP	PRASANTA KUMAR MISHRA(1)	209/2025
189	D-WA/51953/2024 WA/ /	BHAGABAT PRASAD TRIPATHY MP	SAMIR KUMAR MISHRA, (SR.ADV.)	366/2025
190	D-WA/1513/2025 WA/ /	STATE OF ODISHA MP	SIDHARTH PRASD DAS, A.G.A.	367/2025
191	D-WA/1513/2025 WA/ /	STATE OF ODISHA MP	SIDHARTH PRASD DAS, A.G.A.	368/2025
192	D-WA/1485/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	369/2025
193	D-WA/1485/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	370/2025
194	D-WA/1485/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	371/2025
195	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	372/2025
196	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	373/2025
197	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	374/2025
198	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	375/2025
199	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	376/2025
200	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	377/2025
201	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	378/2025
202	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	379/2025
203	D-WA/1587/2025 WA/ /	STATE OF ODISHA MP	AUROVINDA MOHANTY	380/2025
204	D-WA/1587/2025 WA/ /	STATE OF ODISHA MP	AUROVINDA MOHANTY	381/2025
205	D-WA/1587/2025 WA/ /	STATE OF ODISHA MP	AUROVINDA MOHANTY	382/2025
206	D-WA/54060/2024 WA/81/2025	JANANI PRADHAN MP	BIBEKANANDA BHUYAN	383/2025
207	D-WA/54060/2024 WA/81/2025	JANANI PRADHAN MP	BIBEKANANDA BHUYAN	384/2025
208	D-WA/1487/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	385/2025
209	D-WA/1487/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	386/2025
210	D-WA/1487/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	387/2025
211	D-WA/1488/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	388/2025
212	D-WA/1488/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	389/2025
213	D-WA/1488/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	390/2025
214	D-WA/1639/2025 WA/ /	UNION OF INDIA MP	BISWAJIT MAHARANA, C.G.C.	391/2025
215	D-WA/1639/2025	UNION OF INDIA	BISWAJIT MAHARANA, C.G.C.	

	WA/ /	MP		392/2025
216	D-WA/1489/2025	STATE OF ODISHA.	SASWAT DAS, A.G.A.	
	WA/ /	MP		393/2025
217	D-WA/1489/2025	STATE OF ODISHA.	SASWAT DAS, A.G.A.	
	WA/ /	MP		394/2025
218	D-WA/1489/2025	STATE OF ODISHA.	SASWAT DAS, A.G.A.	
	WA/ /	MP		395/2025
219	D-WA/1590/2025	STATE OF ODISHA	AUROVINDA MOHANTY, A.S.C.	
	WA/ /	MP		396/2025
220	D-WA/1590/2025	STATE OF ODISHA	AUROVINDA MOHANTY, A.S.C.	
	WA/ /	MP		397/2025
221	D-WA/1590/2025	STATE OF ODISHA	AUROVINDA MOHANTY, A.S.C.	
	WA/ /	MP		398/2025
222	D-WA/1654/2025	RASMITA SAHU	LALATENDU SAMANTARAY	
	WA/ /	MP		399/2025
223	D-WA/1491/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		400/2025
224	D-WA/1491/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		401/2025
225	D-WA/1491/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		402/2025
226	D-WA/1696/2025	ALBERT SURIN	VISWAJEET MALLICK	
	WA/ /	MP		403/2025
227	D-WA/1696/2025	ALBERT SURIN	VISWAJEET MALLICK	
	WA/ /	MP		404/2025
228	D-WA/1698/2025	ALKA MAHIMA SURIN	VISWAJEET MALLICK	
	WA/ /	MP		405/2025
229	D-WA/1698/2025	ALKA MAHIMA SURIN	VISWAJEET MALLICK	
	WA/ /	MP		406/2025
230	D-WA/1566/2025	STATE OF ODISHA	SUMAN PATTANAYAK, A.G.A.	
	WA/ /	MP		407/2025
231	D-WA/554/2025	BHUBAN MOHAN PADHI	SUBASH CHANDRA ACHARYA	
	WA/ /	MP		408/2025
232	D-WA/1566/2025	STATE OF ODISHA	SUMAN PATTANAYAK, A.G.A.	
	WA/ /	MP		409/2025
233	D-WA/1703/2025	ELINA ANKITA SURIN	VISWAJEET MALLICK	
	WA/ /	MP		410/2025
234	D-WA/1703/2025	ELINA ANKITA SURIN	VISWAJEET MALLICK	
	WA/ /	MP		411/2025
235	D-WA/1566/2025	STATE OF ODISHA	SUMAN PATTANAYAK, A.G.A.	
	WA/ /	MP		412/2025
236	D-WA/1591/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		413/2025
237	D-WA/554/2025	BHUBAN MOHAN PADHI	SUBASH CHANDRA ACHARYA	
	WA/ /	MP		414/2025
238	D-WA/1591/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		415/2025
239	D-WA/1591/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		416/2025
240	D-WA/1593/2025	STATE OF ODISHA	AUROVINDA MOHANTY, A.S.C.	
	WA/ /	MP		417/2025
241	D-WA/1593/2025	STATE OF ODISHA	AUROVINDA MOHANTY, A.S.C.	
	WA/ /	MP		418/2025
242	D-WA/1593/2025	STATE OF ODISHA	AUROVINDA MOHANTY, A.S.C.	
	WA/ /	MP		419/2025
243	D-WA/1594/2025	STATE OF ODISHA	AUROVINDA MOHANTY, A.S.C.	
	WA/ /	MP		420/2025
244	D-WA/1594/2025	STATE OF ODISHA	AUROVINDA MOHANTY, A.S.C.	
	WA/ /	MP		421/2025
245	D-WA/1594/2025	STATE OF ODISHA	AUROVINDA MOHANTY, A.S.C.	
	WA/ /	MP		422/2025
246	D-WP(C)/1471/2025	JAGYANSENI ORAM	UPENDRA KUMAR SAMAL	
	WP(C)/1312/2025	MP		713/2025

247	D-WP(C)/53534/2024 WP(C)/33132/2024	THE DIRECTOR MARKETING SPERA, A DIVISION OF HINDUSTAN PHARMACEUTICALS LTD., MUMBAI MP		714/2025
248	D-WP(C)/42777/2024 WP(C)/25559/2024	SURENDRA KUMAR SWAIN MP		715/2025
249	D-WP(C)/51229/2024 WP(C)/31698/2024	SATYENDU MALLIK MP	RAMA KRISHNA BISOI	716/2025
250	D-WP(C)/1477/2025 WP(C)/1392/2025	SANDEEP KUMAR DAS MP	SAMEER KUMAR DAS	717/2025
251	D-WP(C)/1480/2025 WP(C)/1397/2025	KAMALINI DHAL MP	SAMEER KUMAR DAS	718/2025
252	D-WP(C)/1486/2025 WP(C)/1402/2025	MIHIRA KUMAR MISHRA MP	HRUDANANDA MOHAPATRA	721/2025
253	D-WP(C)/49144/2024 WP(C)/29685/2024	RENUBALA BALIAR SINGH MP	BIRAJA PRASANNA DAS	722/2025
254	D-WP(C)/1493/2025 WP(C)/1382/2025	AMAR PRASAD DAS MP	SANGRAM JENA	723/2025
255	D-WP(C)/1492/2025 WP(C)/ /	MADHUSMITA DAS MP	SANGRAM JENA	724/2025
256	D-WP(C)/1498/2025 WP(C)/1370/2025	SMITA SAHU MP	ARJUNA CHARANA BEHERA	725/2025
257	D-WP(C)/1500/2025 WP(C)/ /	PUSPALATA NAYAK MP	SAMEER KUMAR DAS	726/2025
258	D-WP(C)/1499/2025 WP(C)/ /	AJIT KUMAR PATEL MP	AJAYA KUMAR NANDA	727/2025
259	D-WP(C)/1490/2025 WP(C)/ /	RITANJALI ROUL MP	SRINIVAS MOHANTY	728/2025
260	D-WP(C)/1473/2025 WP(C)/ /	SARATA KUMAR DASH MP	MANOJ PANIGRAHI	729/2025
261	D-WP(C)/15356/2024 WP(C)/9007/2024	BHARATIYA BIKASH PARISAD, GANJAM AGA MP		730/2025
262	D-WP(C)/1502/2025 WP(C)/ /	GYANARANJAN DASH MP	SAMEER KUMAR DAS	731/2025
263	D-WP(C)/52537/2024 WP(C)/32137/2024	BABAJI JENA MP	SOUMYA MISHRA	732/2025
264	D-WP(C)/1494/2025 WP(C)/ /	SANJUKTA PANI MP	LALITENDU MISHRA	733/2025
265	D-WP(C)/47012/2024 WP(C)/28226/2024	NIKDAM PRADHAN MP	SUSANTA KUMAR MISHRA	734/2025
266	D-WP(C)/1508/2025 WP(C)/ /	PRASANJIT CHOUDHURY MP	ARIJEET MISHRA	735/2025
267	D-WP(C)/37624/2021 WP(C)/37624/2021	DIPTI RANJAN SAHOO MP	BUDHADEV ROURAY	736/2025
268	D-WP(C)/1470/2025 WP(C)/ /	GAUTTAM MOHANTA MP	DIGAMBAR SETHI	737/2025
269	D-WP(C)/55215/2024 WP(C)/1264/2025	JITEN SAHU MP	HIMANSU SEKHAR SATAPATHY	738/2025
270	D-WP(C)/1518/2025 WP(C)/1416/2025	TAPASWINI BAHUK MP	SWAPNIL ROY	739/2025
271	D-WP(C)/1517/2025 WP(C)/ /	JACKY SHARMA MP	ARUN KUMAR PATRA	740/2025
272	D-WP(C)/1522/2025 WP(C)/ /	BHARAT CHANDRA MOHANTA MP	DIGAMBAR SETHI	741/2025
273	D-WP(C)/1520/2025 WP(C)/ /	UNION OF INDIA MP	DIPTI RANJAN BHOKTA	742/2025
274	D-WP(C)/1476/2025 WP(C)/ /	HEMANTA KUMAR PARIDA MP	SASWATA PATNAIK	743/2025
275	D-WP(C)/1525/2025 WP(C)/ /	GIRIBABU SABAR MP	MANOJA KUMAR KHUNTIA	744/2025
276	D-WP(C)/1526/2025 WP(C)/ /	M/S. JALESWAR MOTORS, BBSR MP	PRANAYA SAHOO	745/2025
277	D-WP(C)/1527/2025 WP(C)/ /	NABIN KUMAR AGRAWAL MP	ARUN KUMAR PATRA	746/2025
278	D-WP(C)/34447/2024	DEBENDRA KUMAR SAHU		

	WP(C)/19693/2024	MP		747/2025
279	D-WP(C)/34446/2024	SOUMYA RANJAN SAHOO		
	WP(C)/19690/2024	MP		748/2025
280	D-WP(C)/1534/2025	SK.RAHIM	BRAHMANANDA TRIPATHY	
	WP(C)/ /	MP		749/2025
281	D-WP(C)/1537/2025	KAMAL KISHOR SHARMA	BIBEKANANDA BHUYAN	
	WP(C)/ /	MP		750/2025
282	D-WP(C)/1538/2025	SOMRAJ SETHI	SUSAMA RANI SAHOO	
	WP(C)/1429/2025	MP		751/2025
283	D-WP(C)/1539/2025	SUB DIVISIONAL OFFICER (TPNODL), KEONJHAR	SURESH CHANDRA DASH	
	WP(C)/ /	MP		752/2025
284	D-WP(C)/54987/2024	DHARANIDHAR SETHY	DURGA PRASANNA MISHRA	
	WP(C)/1267/2025	MP		753/2025
285	D-WP(C)/1545/2025	M/S.JAGABANDHU SECURITY AGENCIES	MAHABUBUDDIN AGARWAL	
	WP(C)/ /	MP		754/2025
286	D-WP(C)/16983/2023	BABULA PATRA	Jyoti Ranjan Deo	
	WP(C)/16983/2023	MP		755/2025
287	D-WP(C)/1550/2025	SARAT KUMAR SARANGI	MAHESWAR MOHANTY	
	WP(C)/ /	MP		756/2025
288	D-WP(C)/1552/2025	PANKAJINI DWIBEDI	MD. GOLAM MADANI	
	WP(C)/ /	MP		757/2025
289	D-WP(C)/1553/2025	RAJ KUMAR MOHAPATRA	MD. GOLAM MADANI	
	WP(C)/ /	MP		758/2025
290	D-WP(C)/55042/2024	DUKHU KISHAN	SANKARACHARYA CHOUDHURY	
	WP(C)/1304/2025	MP		759/2025
291	D-WP(C)/1556/2025	SAUMYA RANJAN DAS	MD. GOLAM MADANI	
	WP(C)/ /	MP		760/2025
292	D-WP(C)/1555/2025	BISWAJIT NANDA	MD. GOLAM MADANI	
	WP(C)/ /	MP		761/2025
293	D-WP(C)/1559/2025	SUJATA DAS	MD. GOLAM MADANI	
	WP(C)/ /	MP		762/2025
294	D-WP(C)/1563/2025	GAGAN BIHARI PANDA	MD. GOLAM MADANI	
	WP(C)/ /	MP		764/2025
295	D-WP(C)/1568/2025	RAJ KUMAR MOHAPATRA	MD. GOLAM MADANI	
	WP(C)/ /	MP		765/2025
296	D-WP(C)/1562/2025	ASWINI KANTA BISWAL	MD. GOLAM MADANI	
	WP(C)/ /	MP		766/2025
297	D-WP(C)/1570/2025	GAYATRI DAS	MD. GOLAM MADANI	
	WP(C)/ /	MP		767/2025
298	D-WP(C)/11060/2017	KRISHNA CH.BISWAL	M/S.SIDHESWAR MALLIK	
	WP(C)/11060/2017	MP		768/2025
299	D-WP(C)/53012/2024	RASABATI CHARITABLE TRUST		
	WP(C)/32624/2024	MP		769/2025
300	D-WP(C)/1572/2025	RATIKANTA MOHANTY	MD. GOLAM MADANI	
	WP(C)/ /	MP		770/2025
301	D-WP(C)/1483/2025	KUNI MUNDA	RAKESH KUMAR SARANGI	
	WP(C)/ /	MP		771/2025
302	D-WP(C)/1575/2025	BABRU MOHARANA	PRASANNA KUMAR MISHRA	
	WP(C)/ /	MP		772/2025
303	D-WP(C)/48082/2024	PRANGYA PATTANAIAK	ANAM CHARAN PANDA	
	WP(C)/28805/2024	MP		773/2025
304	D-WP(C)/12113/2013	NAGESH BHARAT		
	WP(C)/12113/2013	MP		774/2025
305	D-WP(C)/1589/2025	PRADYUMNA JENA	HIMANSHU SEKHAR MISHRA	
	WP(C)/ /	MP		775/2025
306	D-WP(C)/40080/2024	SUSHIL KUMAR DASH	BAIDHAR SAHOO	
	WP(C)/23484/2024	MP		776/2025
307	D-WP(C)/39844/2024	THE MANAGING COMMITTEE OF SARASWATI PURI SARANGI SERVICE COOPERATIVE SOCIETY LTD. PURI		
	WP(C)/23485/2024	MP		777/2025
308	D-WP(C)/1595/2025	KALU CHARAN ROUT	BAIDHAR SAHOO	
	WP(C)/ /	MP		778/2025
309	D-WP(C)/16217/2024	SUDHAKAR PRADHAN		
	WP(C)/9849/2024	MP		779/2025

310	D-WP(C)/1596/2025 WP(C)/1444/2025	PANCHANAN MAHANA MP	LALATENDU SAMANTARAY	780/2025
311	D-WP(C)/1599/2025 WP(C)/ /	THE EXECUTIVE ENGINEER (ELECTRICAL) BALASORE ELECTRICITY DIVISION, BALASORE, TPNODL MP		781/2025
312	D-WP(C)/55187/2024 WP(C)/1357/2025	PANCHANAN JANA MP	JAMINIKANTA DAS	782/2025
313	D-WP(C)/55187/2024 WP(C)/1357/2025	PANCHANAN JANA MP	JAMINIKANTA DAS	783/2025
314	D-WP(C)/45493/2024 WP(C)/26710/2024	ASHOK KUMAR SAMANTARAY MP	JANMEJAYA KATIKIA	784/2025
315	D-WP(C)/1602/2025 WP(C)/ /	RASANANDA NAIK MP	AMIT PRASAD BOSE	785/2025
316	D-WP(C)/45493/2024 WP(C)/26710/2024	ASHOK KUMAR SAMANTARAY MP		786/2025
317	D-WP(C)/20809/2021 WP(C)/20809/2021	SRI SRI SIDHA BHAIRABI BIJE MP	PRAFULLA KUMAR RATH (SR. ADV.), PRASANNA KUMAR PARHI	787/2025
318	D-WP(C)/35033/2024 WP(C)/22240/2024	JYOTIRANJAN NATH MP	SHASHI BHUSAN JENA	788/2025
319	D-WP(C)/51400/2024 WP(C)/31160/2024	M/S DALMIA CEMENT (BHARAT) LTD., TASNARADA MP	PRASANNA SARANGI,ASHOK KU PARIJA,SR.ADV	789/2025
320	D-WP(C)/54837/2024 WP(C)/1369/2025	ABHIJIT BALLAV DEY MP	BHAGABAN BEHERA	790/2025
321	D-WP(C)/47377/2024 WP(C)/29043/2024	HRUSIKESH MARTHA MP	SURYAKANTA DWIBEDI	791/2025
322	D-WP(C)/1611/2025 WP(C)/ /	GOLAK CHANDRA TRIPATHY MP	PRASANTA KUMAR SATAPATHY	792/2025
323	D-WP(C)/1612/2025 WP(C)/ /	NANDA KISHORE PARIDA MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA	793/2025
324	D-WP(C)/1615/2025 WP(C)/ /	SHYAMASUNDAR PADHIARY MP	JITENDRA KUMAR MISHRA (2)	794/2025
325	D-WP(C)/46915/2024 WP(C)/28436/2024	PRAFULLA KUMAR RATH MP	JAJATI KESHARI KHUNTIA	795/2025
326	D-WP(C)/1616/2025 WP(C)/ /	BINODINI MAJHI MP	SIBA PRASAD PATRA	796/2025
327	D-WP(C)/33437/2021 WP(C)/33437/2021	MANO RANJITA BEHERA MP	MANO RANJITA BEHERA (IN PERSON), MR.NIRANJAN PANDA	797/2025
328	D-WP(C)/1629/2025 WP(C)/ /	KAILASH CHANDRA BEHERA MP	SITIKANT MISHRA	798/2025
329	D-WP(C)/1630/2025 WP(C)/ /	RUPASHREE PATTANAIAK MP	JANMEJAYA KATIKIA	799/2025
330	D-WP(C)/1631/2025 WP(C)/ /	BHARAT KESHARI DAS MP	SUVASHISH PATTANAIAK	800/2025
331	D-WP(C)/1637/2025 WP(C)/ /	NANGAI MAJHI @ MURMU MP	DIGAMBARA MISHRA	801/2025
332	D-WP(C)/52562/2024 WP(C)/ /	BIJAY KUMAR ROUT MP	BIJAY KUMAR MOHANTY	802/2025
333	D-WP(C)/13277/2024 WP(C)/10150/2024	CUTTACK MUNICIPAL CORPORATION, CUTTACK MP	BIJAY KUMAR PRADHAN,D.MOHAPATRA,S.MOHAPATRA,S.MOHAPATRA	803/2025
334	D-WP(C)/406/2025 WP(C)/ /	AKHILA KU. MEHER MP	BIBHUTI BHUSAN PANDA	804/2025
335	D-WP(C)/1606/2025 WP(C)/ /	HOTEL GOLDEN STEEL, CUTTACK MP	SOUMYAJYOTI BISWAL	805/2025
336	D-WP(C)/1651/2025 WP(C)/ /	SYED SHAHRUDDIN AHMED MP	DHANANJAYA MUND	806/2025
337	D-WP(C)/40119/2024 WP(C)/23730/2024	JAYDEV SAHOO MP		807/2025
338	D-WP(C)/1660/2025 WP(C)/ /	M/S VIOJAY DURGA POULTRY PVT. LTD., KANARDA MP	KANARDA HARAN PANDA	808/2025
339	D-WP(C)/1668/2025 WP(C)/ /	JAY PRAKASH SHARMA MP	SANTOSH KUMAR MISHRA	809/2025
340	D-WP(C)/1560/2025 WP(C)/ /	PRAHALLAD BENIAN MP	SAROJ KUMAR MISHRA	810/2025
341	D-WP(C)/1678/2025	M/S.RUCHI RESTAURANT, HALADIAPADA, KOUSIK, ANAND, GARJAM		

	WP(C)/ /	MP		811/2025
342	D-WP(C)/1681/2025	KSHIROD KUMAR SAHU	TUSAR KUMAR MISHRA	
	WP(C)/ /	MP		812/2025
343	D-WP(C)/1655/2025	BISWAJIT SWAIN	MANMAYA KUMAR DASH	
	WP(C)/ /	MP		813/2025
344	D-WP(C)/186/2023	P.GOVINDA RAO	SWAPNA KUMAR OJHA	
	WP(C)/186/2023	MP		814/2025
345	D-WP(C)/1688/2025	M/S. HOTEL PRAGATI, HALADIAPADAR, INDUSIK SHOP, DANGALU		
	WP(C)/ /	MP		815/2025
346	D-WP(C)/1691/2025	DIBYARANJAN DAS	TUSAR KUMAR MISHRA	
	WP(C)/ /	MP		816/2025
347	D-WP(C)/1692/2025	KAPILESWAR MANTRI	BHAWANI SANKAR PANIGRAHI	
	WP(C)/ /	MP		817/2025
348	D-WP(C)/1561/2025	PRADIPTA KUMAR SINGH	PRABODHA CHANDRA NAYAK	
	WP(C)/ /	MP		818/2025
349	D-WP(C)/1695/2025	PRASHANTA BEHERA	TUSAR KUMAR MISHRA	
	WP(C)/ /	MP		819/2025
350	D-WP(C)/1697/2025	DILIP KUMAR PATRA	NIHAL RATH	
	WP(C)/ /	MP		820/2025
351	D-WP(C)/923/2025	PRADIPTA KUMAR SAHOO	PRAVASH CHANDRA JENA	
	WP(C)/ /	MP		821/2025
352	D-WP(C)/1701/2025	PRATAP PRADHAN	TUSAR KUMAR MISHRA	
	WP(C)/ /	MP		822/2025
353	D-WP(C)/35790/2023	GANDHARBA BHOI		
	WP(C)/35790/2023	MP		823/2025
354	D-WP(C)/1704/2025	ARUN KUMAR MISHRA	NIHAL RATH	
	WP(C)/ /	MP		824/2025
355	D-WP(C)/1705/2025	SHASANKASEKHAR SAMAL	TUSAR KUMAR MISHRA	
	WP(C)/ /	MP		825/2025
356	D-WP(C)/1707/2025	UTTARA BISOI	NIHAL RATH	
	WP(C)/ /	MP		826/2025
357	D-WP(C)/1712/2025	SAUDAGAR BAG	ROHIT RANJAN RAY	
	WP(C)/ /	MP		827/2025
358	D-WP(C)/1714/2025	PRADIPTA KUMAR PARIDA	SWAPNA KUMAR OJHA	
	WP(C)/ /	MP		828/2025
359	D-WP(C)/1716/2025	SUDHIR KUMAR SAHOO	SASWATI MOHAPATRA	
	WP(C)/ /	MP		829/2025
360	D-WP(C)/1718/2025	JYOTI PRAKASH NAYAK	ANUP NARAYAN MOHANTY	
	WP(C)/ /	MP		830/2025
361	D-WP(C)/1719/2025	BASANTI MALLICK	ANUP NARAYAN MOHANTY	
	WP(C)/ /	MP		831/2025
362	D-WP(C)/1723/2025	SAMARENDRA PANDA	SOURAV DAS	
	WP(C)/ /	MP		832/2025
363	D-WP(C)/1700/2025	DEEPAK KUMAR ROUT	MD. GOLAM MADANI	
	WP(C)/ /	MP		833/2025
364	D-WP(C)/1727/2025	ARJUN CHARAN PRUSTY	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		834/2025
365	D-WP(C)/1726/2025	FARIDA BEGUM	SANJIB KUMAR BHANJADEO	
	WP(C)/ /	MP		835/2025
366	D-WP(C)/1728/2025	SOUMYA SASWAT BEHERA	SOURAV DAS	
	WP(C)/ /	MP		836/2025
367	D-WP(C)/1730/2025	ASHOK KUMAR SAHOO	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		837/2025
368	D-WP(C)/1731/2025	KAMAKHYA PRASAD SWAIN	AMIYA KUMAR CHHATOI	
	WP(C)/ /	MP		838/2025
369	D-WP(C)/1732/2025	MILAN PRADHAN	LAMBIT SENAPATI	
	WP(C)/ /	MP		839/2025
370	D-WP(C)/53833/2024	HRUDANANDA BISWAL	HIMANSU SEKHAR SATAPATHY	
	WP(C)/1273/2025	MP		840/2025
371	D-WP(C)/54881/2024	M/S KARUNAKAR ROUTRAY, JAGATSINGHPUR, BIRENDRA KUMAR DWIBEDI		
	WP(C)/1300/2025	MP		841/2025
372	D-WP(C)/53432/2024	SAILABALA CHOUDHURY	BIBEKANANDA BHUYAN	
	WP(C)/1339/2025	MP		842/2025

373	D-WP(C)/51501/2024 WP(C)/1389/2025	BONDILI RAMU MP	AGASTI KANUNGO	843/2025
374	D-WP(C)/1750/2025 WP(C)/ /	M/S.8768 ADISH YADAV SECURITY AGENCIES MP	SECRET STACK	844/2025